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[LETTER DTD. 19.08.2013]
(LETTER DTD. 07.12.2016)

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(LETTER DTD. 07.12.2016)

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[LETTER DTD. 16.07.2014]	(FOR ALL CASES RELATING TO REGULATORY MATTERS FOR 2-YEARS WEF 20.10.2013)		
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	<p>----- 21. MRS. BHARTHI RAJU</p> <p>----- 22. MS. SHIVA LAKSHMI</p> <p>----- 23. MR. RAVI PRAKASH</p> <p>----- - 24.MR. GAURANG KANTH</p> <p>----- 25. MR. RAKESH KUMAR</p>	<p>----- CH. 216, NEW LAWYER CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI-1. CH: 446, DELHI HIGH COURT NEW DELHI-3.</p> <p>----- CH. 446, DELHI HIGH COURT NEW DELHI</p> <p>C-70, NIZAMUDDIN EAST, NEW DELHI-110013</p> <p>----- 56, NEW DELUXE APARTMENTS, SECTOR 9, ROHINI, DELHI -110085</p> <p>----- A-9, NIZAMUDIN EAST, NEW DELHI- 13</p> <p>----- 254, FIRST FLOOR, OPP. NAVINTA, NEAR DEV SAMAJ SCHOOL, SUKHDEV VIHAR, NEW DELHI-25</p>	<p>----- MOB: 9868895906</p> <p>EMAIL: bharathi1003@gmail.com</p> <p>----- MOB: 9818054806</p> <p>OFF: 011-41066090</p> <p>EMAIL: singh.shivalakshmi@gmail.com</p> <p>----- MOB: 9810529222</p> <p>----- MOB.: 9810810005 PH.:011-24359593/94/97</p> <p>EMAIL: gaurang@kanthcorp.com</p> <p>----- MOB.: 9810635888</p>
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(LETTER DTD. 23.08.2017)	2. MR. ATEEV MATHUR, NOMINATED COUNSEL	R-26, SOUTH EXTENSION, PART-II, NEW DELHI-110049.	9811800816 (MR. ATEEV MATHUR) PH.:+91 11 46175500 e-MAIL: sanjay_gupta@sngpartners.in ateev_mathur@sngpartners.in
BARCLAYS INVESTMENTS & LOANS (INDIA) LTD (LETTER DTD. 23.08.2017)	1. MR. SANJAY GUPTA, NOMINATED COUNSEL 2. MR. ATEEV MATHUR, NOMINATED COUNSEL	SNG & PARTNERS CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 R-26, SOUTH EXTENSION, PART-II, NEW DELHI-110049.	MOB.: 9811152920 (MR. SANJAY GUPTA) 9811800816 (MR. ATEEV MATHUR) PH.:+91 11 46175500 e-MAIL: sanjay_gupta@sngpartners.in ateev_mathur@sngpartners.in
BAJAJ FINANCE LIMITED	MR. RAJAT KATYAL	R-291 A, BASEMENT,GREATER KAILASH,PART-1, NEW DELHI-110048	PHONE: 9811250543, 011-26211488
BACHHRAJ & COMPANY PRIVATE LIMITED (letter dt. 18/10/2017)	MS. BINDU SAXENA,ADVOCATE MR. SHAILENDRA SWARUP,ADVOCATE (PARTNERS OF M/S SWARUP	M/S SWARUP & ASSOCIATES,6 TH FLOOR, J.K.BUILDING, VIPPS CENTRE NO.2, MASJID MOTH L.S.C. GREATER KAILASH-II NEW DELHI 110048	MOB: 9810019293 E-MAIL: bsaxena@swarupco.com MOB: 9810019294 E-MAIL: SSWARUP@SWARUPCO.COM

	& ASSOCIATES, ADVOCATES SUPREME COURT & HIGH COURT)		TEL: 91 (11) 29221435, 29225875 , 29227534/35 FAX: 91 (11) 29228625, 29212904 E-MAIL: swarupco@swarupco.com
C-DOT (CENTRE FOR DEVELOPMENT OF TELEMATICS) (6.10.2006)	MR. J.C. SETH	C-451, CHITRANJAN PARK, NEW DELHI-110019	PHONE 26274477, 26278822
CANARA BANK (LETTER DT. 16.11.2016)	1. MR. DIVYAKANT LAHOTI ----- 2. MR. PRADEEP K. BALAKRISHNAN ----- - 3. MR. RAJESH GAUTAM (LETTER DTD. 14.07.2017) ----- 4. MR. KARAN KHANNA ----- (LETTER RECD. ON 11.01.2017)	C/O LAHOTI ADVOCATES B-23, SECTOR-14, NOIDA-201301 ----- C/O RAD & PARTNERS, C-623, NEW FRIENDS COLONY, NEW DELHI-110025 ----- C/O KL MEHTA & Co., ADVOCATES, B-230, BASEMENT, GREATER KAILASH, PART-I, NEW DELHI- 110048 ----- C/O M/S MADAN LAL KHANNA & CO. 74, JANPATH, NEW DELHI-110001 ----- C/O RAD & PARTNERS LAW FIRM,	E-MAIL: divyakant@gmail.com ----- TEL.: 011-4728000 FAX-011-47280001 (M) 9810753830 E-MAIL pradeep@radnpartners.com ----- TEL.: 011-49404616 011-49403583 MOB.: 9811252434 E-MAIL: rajeshgautam@klmehta.net ----- PH: 91-11-23356664, 23356665 FAX: 91-11-23321585 MOB.: 9810154778 E-MAIL: mlkktax@gmail.com ----- MOB.: 9910505313

	- 5. MR. DEEPAK JAIN	C-623, OPPOSITE GURUDWARA, NEW FRIENDS COLONY, NEW DELHI-110025	
CENTRAL BOARD OF SECONDARY EDUCATION (LETTER DT. 04.02.2017)	MR. AMIT BANSAL ----- - MR. ATUL KUMAR ----- - MR. ASHOK KUMAR	OFF.:B-231, GREATER KAILASH-I, NEW DELHI-110048 CHAMBER NO. 108, LAWYERS CHAMBER BLOCK-III, DELHI HIGH COURT, NEW DELHI-110003 ----- CHAMBER NO. 363, IIIRD FLOOR, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI ----- J-15, IIIRD FLOOR, KIRTI NAGAR, NEW DELHI-110015	PH.: 29248022 29231510 MOB.: 9810072413 9871403654 ----- MOB. 9818683833 ----- MOB.:9810011826 EMAIL: ashok1166@yahoo.com
CENTRAL WAREHOUSING CORPORATION	MR. K.K. TYAGI	316, LAWYER'S CHAMBER, C.K. DAPHTARY BLOCK,TILAK LANE, SUPREME COURT OF INDIA, NEW DELHI-110001	TEL: 23070296 MOB.: 9811157131 EMAIL: kktsc@yahoo.com
CENTRAL INFORMATION	PROF. K.K. NIGAM	CHAMBER NO. 372, HIGH COURT OF DELHI,NEW DELHI	
CENTRAL INFORMATION COMMISSION	MR. O.P. SAXENA	CHAMBER NO. 372, HIGH COURT OF DELHI,NEW DELHI	PHONE: 2338 6446, MOBILE: 9810012444.
CEMENT CORPORATION OF INDIA LTD. (15.11.2006)	1. SH. SANJEEV RALLI ----- 2. SH ALAKH KUMAR	CHAMBER NO. 391, LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, NEW DELHI ----- CHAMBER NO. 367, LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI RES.-CUM-CHAMBER: L-2A, HAUZ KHAS ENCLAVE,	PH.NO.23381336 MOBILE; 9811087093 ----- PH. 23387072 TEL. 9811063763 PHONE: 26564516,

	<p>-----</p> <p>3. M/S. M.V. KINI & CO</p>	<p>NEW DELHI-110016</p> <p>-----</p> <p>KINI HOUSE, 6/39, JUNG PURA 'B' NEW DELHI-110014</p>	<p>26511625</p> <p>-----</p> <p>TEL. 24371038-39-40</p>
<p>COMPTROLLER AND AUDITOR GENERAL OF INDIA (24.07.2006)</p>	<p>1. KANTH & ASSOCIATES MR. GAURANG KANTH 'STANDING COUNSEL'</p> <p>[FOR IAAD CASES, 2-YRS. EXTENSION FROM 01.07.2016 TO 30.06.2018; LETTER DTD.09.09.2016]</p> <p>-----</p> <p>2. MR. SUDHIR NANDRAJOG "SENIOR COUNSEL" [FOR IAAD CASES]</p> <p>-----</p> <p>3. MR. MUNEE SH MALHOTRA "PANEL COUNSEL" [FOR IAAD CASES]</p> <p>-----</p> <p>4. MR. SANJAY BANSAL</p> <p>[PANEL COUNSEL FOR IAAD CASES FOR 2-YEAR WEF 01.07.2016 TO 30.06.2018; LETTER DTD.09.09.2016]</p> <p>-----</p> <p>5. MR. KRISHNAYAN SEN</p> <p>[PANEL COUNSEL FOR IAAD CASES FOR 2-YEAR WEF 01.07.2016 TO 30.06.2018; LETTER DTD.09.09.2016]</p>	<p>OFF: A-9, NIZAMUDDIN EAST, NEW DELHI -110003</p> <p>-----</p> <p>103/I, HANS BHAWAN, 1-BAHADUR SHAH ZAFAR MARG, NEW DELHI-110002</p> <p>-----</p> <p>N-212, GREATER KAILASH, PART-I, NEW DELHI-110048</p> <p>-----</p> <p>237, LAWYERS' CHAMBERS (NEW BLOCK), SUPREME COURT OF INDIA, NEW DELHI-110001</p> <p>-----</p> <p>E-177, LGF, EAST OF KAILASH, NEW DELHI-110065</p>	<p>PH: 24359593, 24359594, 24359597</p> <p>E-MAIL: info@kanthandassociates.com</p> <p>-----</p>
<p>COAL INDIA LTD. [NOMINATED COUNSELS]</p>	<p>1. MR. ANIP SACHTHEY</p>	<p>6, SCHOOL LANE, OPP. HOTEL 'THE LALIT', NEW DELHI-110001</p>	<p>PH.:011-23311168, 23315816,41526049</p>

(LETTER DATED 24.10.2016)

2. GP. CAPT. MR. KARAN
SINGH BHATI
(PANEL LAWYER FOR COAL
INDIA LTD AND ITS
SUBSIDIARY COMPANIES)

OFFICE ADDRESS (BETWEEN 10 AM TO
7 PM ON ALL WORKING DAYS) :
18, TODAR MAL ROAD,
BENGALI MARKET,
NEW DELHI-110001

CHAMBER ADDRESS (BETWEEN 2 PM TO
4 PM ON ALL WORKING DAYS, EXCEPT
SATURDAY) :
005, C.K.DAPHTARY BLOCK, SUPREME
COURT, NEW DELHI-110001

3. MR. VIVEK NARAYAN
SHARMA

D-120, S.F., EAST OF KAILASH,
NEW DELHI-110065

4. MR. KRISHNAYAN SEN

E-177, LGF, EAST OF KAILASH
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5. MR. HARSHA PEECHARA

AB-19, TILAK MARG, NEW DELHI-
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6. MR. RAVI P. MALHOTRA

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(LETTER DTD. 18.04.2017/04.05.2017)	----- MR. VAIBHAV AGNIHOTRI, ADVOCATE	----- SKV ASSOCIATES A-118, SECOND FLOOR, DEFENCE COLONY, NEW DELHI-110024	----- PH.: 91 9999127152 9811113432
CENTRAL ADOPTION RESOURCE AGENCY	MR. V.N. RAGHUPATI	12, NEW LAWYERS CHAMBER SUPREME COURT OF INDIA BHAWANDAS ROAD, NEW DELHI-110001	
CONSULTANCY DEVELOPMENT CENTRE	M/S SIKRI & CO, ----- MR. RAKESH GOSAIN, ADVOCATE	CHAMBER NO.229, HIGH COURT OF DELHI, NEW DELHI ----- B-57, DEFENCE COLONY, NEW DELHI-110024 C-6/6367, VASANT KUNJ, NEW DELHI-110070	----- Ph 41553905-09 PH; 9810393161
COMPETITION COMMISSION OF INDIA	MR. RAJEEV SAXENA ADVOCATE	708, LAWYERS CHAMBERS-III, NEW DELHI-110003	MOBILE: 9810811180
CENTRAL COUNCIL OF INDIAN MEDICINE DEPARTMENT OF 'AYUSH' MINISTRY OF HEALTH & FAMILY WELFARE	M/s LEGAL AXIS ATTORNEYS & SOLICITORS	C-253, SECOND FLOOR, DEFENCE COLONY, NEW DELHI-110024	PH.No. 011-41404040 E-MAIL: legalaxis@legalaxis.net
CENTRAL VIGILANCE COMMISSION (CVC)	(i) MR. SURENDER SINHA 'LEGAL COUNSEL' ----- - (ii) MR. RAVINDER AGARWAL	H-3/2, SECTOR-18, ROHINI, DELHI- 110089 ----- CHAMBER: CHAMBER No. 252, BLOCK I, DELHI	----- PH.: 011-23382355 MOB.: 9810056263

<p>(LETTER DTD. 24.04.2017)</p> <p>MR. RAVINDER AGARWAL MENTIONED AT SR. No. (ii) IS AUTHORIZE TO RECEIVE ADVANCE COPY OF PAPER BOOKS ON BEHALF OF CVC IN DELHI HIGH COURT.</p>	<p>`LEGAL COUNSEL'</p> <p>-----</p> <p>-(iii)MS. TATINI BASU `LEGAL COUNSEL'</p>	<p>HIGH COURT, NEW DELHI-110003</p> <p>OFF.: C-70, NIZAMUDDIN EAST, NEW DELHI-13</p> <p>-----</p> <p>OFF.: H.No.251, SECOND FLOOR, SECTOR 15 A, GAUTAM BUDH NAGAR, NOIDA-201301, UTTAR PRADESH</p>	<p>PH.: 011-41076348</p> <p>e-MAIL: ravinderagar@gmail.com</p> <p>-----</p> <p>PH.(OFF.) 0120 4284326 MOB.: 9811215768</p> <p>EMAIL: tatinibasud@gmail.com</p>
<p>CENTRAL BUREAU OF INVESTIGATION (CBI)</p>	<p>1. MS. SONIA MATHUR (CBI RETAINER COUNSEL TO CONDUCT DSPE CASES FOR A PERIOD OF THREE YEARS W.E.F. 29.03.2015 TO 28.03.2018)</p> <p>2. MS. RAJDIPA BEHURA (CBI RETAINER COUNSEL TO CONDUCT DSPE CASES FOR A PERIOD OF THREE YEARS W.E.F. 17.05.2015 TO 16.05.2018)</p> <p>3. MR. NARENDRA MAAN (CBI RETAINER COUNSEL TO CONDUCT DSPE CASES FOR A PERIOD OF THREE YEARS W.E.F. 03.01.2014, TERM EXTENDED UPTO 30.06.2017 OR TILL FURTHER ORDERS)- [LETTER DTD. 06.07.2017]</p> <p>MR. SANJEEV BHANDARI (CBI RETAINER COUNSEL,</p>		

<p>(NOTIFICATION DT. 31.08.2016 OF MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS)</p>	<p>TERM EXTENDED UPTO 30.06.2017 OR TILL FURTHER ORDERS)-[LETTER DTD. 06.07.2017]</p> <p>MR. AJAY KUMAR GUPTA (CBI RETAINER COUNSEL TO CONDUCT DSPE CASES FOR A PERIOD OF THREE YEARS FROM THE DATE HE TAKES OVER CHARGE OR UNTIL FURTHER ORDERS,WHICHEVER IS EARLIER)</p> <p>----- - MR. NIKHIL GOEL, ADVOCATE</p> <p>MR. RIPUDAMAN SINGH BHARDWAJ, ADVOCATE</p> <p>MR. ANUPAM S. SHARMA, ADVOCATE</p> <p>(ENGAGED AS CBI RETAINER COUNSEL, TO CONDUCT DSPE CASES, FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR DISPOSAL OF THE CASES, WHICHEVER IS EARLIER)</p>		
<p>COUNCIL OF SCIENTIFIC & INDUSTRIAL RESEARCH</p>	<p>MR. JAYESH K. UNNIKRIISHNAN, ADVOCATE-ON-RECORD,</p>	<p>CSIR, ANUSANDHAN BHAVAN, 2 RAFI MARG, NEW DELHI -110001</p>	

(LETTER DT. 27.06.2016)

SUPREME COURT OF INDIA &
LEGAL ADVISER

(LETTER DT. 29.06.2016)
(ADVANCE SERVICE OF
PETITIONS/ APPEALS ETC. AND
NOTICES SHALL BE MADE TO THE
CONTROLLER OF ADMINISTRATION
(COAs) / ADMINISTRATIVE
OFFICER (AOs) , OF THE
CONCERNED LABs/INSTTs)

-
CONTROLLER OF ADMINISTRATION/
ADMINISTRATIVE OFFICER
CSIR-CENTRAL ROAD RESEARCH
INSTITUTE, (CRRI) DELHI-
MATHURA ROAD, P.O.CRRI,
NEW DELHI 110025.

-
CONTROLLER OF ADMINISTRATION/
ADMINISTRATIVE OFFICER
CSIR-INSTITUTE OF GENOMICS
AND INTEGRATIVE BIOLOGY,
(IGIB), NORTH CAMPUS, MALL
ROAD, DELHI 110007

-
CONTROLLER OF ADMINISTRATION/
ADMINISTRATIVE OFFICER
CSIR-NATIONAL INSTITUTE OF
SCIENCE COMMUNICATION AND
INFORMATION RESOURCES,
(NISCAIR) Dr. KS KRISHNAN
MARG, NEW DELHI 110012.

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(NISTADS) Dr. KS KRISHNAN
MARG, PUSA GATE, NEW DELHI
110012.

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CONTROLLER OF ADMINISTRATION/
ADMINISTRATIVE OFFICER
CSIR-NATIONAL PHYSICAL
LABORATORY, (NPL) Dr. KS
KRISHNANA MARG, NEW DELHI
110012.

-
HEAD, INNOVATION
PROTECTION UNIT (IPU) 14,
SATSANG VIHAR MARG,
SPECIAL INSTITUTIONAL
AREA, 3RD FLOOR, CSIR-
NISCAIR BUILDING, NEW
DELHI-110067

-
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110012

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SECRETARY, RECRUITMENT &
ASSESSMENT BOARD (RAB) CSIR
COMPLEX, LIBRARY AVENUE,
PUSA, NEW DELHI-110012

-
DEPUTY SECRETARY/ UNDER
SECRETARY, CSIR COMPLEX,

	<p>LIBRARY AVENUE, PUSA, NEW DELHI-110012</p> <p>-----</p> <p>-</p> <p>DEPUTY SECRETARY/ UNDER SECRETARY, EXAMINATION UNIT, CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012</p>		
INCOME TAX DEPARTMENT	CENTRALIZED SERVICE FOR ADVANCE COPIES OF PETITIONS/APPEALS FILED IN RESPECT OF: INCOME TAX DEPARTMENT	CHAMBER NOS. 428, 429 HIGH COURT OF DELHI	
DEPARTMENT OF REVENUE INCLUDING CBEC MINISTRY OF FINANCE, GOVT. OF INDIA	FOR SERVICE OF ADVANCE NOTICES/WRIT PETITIONS/APPEALS ETC.	NODAL OFFICER: CHAMBER NO. 205 LAWYERS' CHAMBER BLOCK-III DELHI HIGH COURT, NEW DELHI-110003	
OFFICE OF THE COMMISSIONER, VALUE ADDED TAX, DEPARTMENT OF TRADE & TAXES, 2ND FLOOR, VYAPAR BHAWAN, NEW DELHI	<p>1. MR. VINEET BHATIA</p> <p>-----</p> <p>2. MR. PARDEEP TARA</p> <p>-----</p> <p>3. MR. A.K. BABBAR</p>	<p>CHAMBER NO. III A/305 NEW CHAMBER BLOCK-III HIGH COURT OF DELHI, NEW DELHI</p> <p>-----</p> <p>15-A/9, GROUND FLOOR, EAST PATEL NAGAR, NEW DELHI-110008</p> <p>-----</p> <p>F-51, NARAINA VIHAR, NEW DELHI-110028</p>	<p>PH.:011-46536490, 29241260,9811081159</p> <p>-----</p> <p>PH.:011-25883687, 9811051016</p> <p>-----</p> <p>PH.: 9811115749</p>
O/o THE COMMISSIONER OF CUSTOMS (I&G), NEW CUSTOMS HOUSE NEAR IGI AIRPORT, NEW DELHI-37	MR. KAMAL NIJHAWAN SENIOR STANDING COUNSEL	CHAMBER NO. 479, LAWYERS' CHAMBER BLOCK NO. II, DELHI HIGH COURT, NEW DELHI	Mobile:9810077957

<p>O/o THE COMMISSIONER OF CUSTOMS, AIR CARGO EXPORT COMMISSIONERATE, NEW CUSTOM HOUSE, IGI AIRPORT, NEW DELHI</p>	<p>1. MR. SATISH KUMAR (SENIOR STANDING COUNSEL) ----- 2. DR. ASHWANI BHARDWAJ (JUNIOR STANDING COUNSEL)</p>	<p>CHAMBER NO. 464, LCB-I, DELHI HIGH COURT, NEW DELHI-110003 ----- CHAMBER NO. 319, SUPREME COURT LAWYERS CHAMBER, SETALVAD BLOCK, B.D. ROAD, NEW DELHI-110095</p>	
<p>O/o THE PRINCIPAL COMMISSIONER OF CUSTOMS, AIR CARGO COMPLEX (IMPORT) NEW CUSTOMS HOUSE, NEAR IGI AIRPORT, NEW DELHI-110037</p>	<p>MR. SANJEEV NARULA (NODAL STANDING COUNSEL)</p>	<p>CHAMBER NO. 463, HIGH COURT OF DELHI OFF. ADDRESS: C-633, NEW FRIENDS COLONY, NEW DELHI</p>	<p>PH. 23070376 41823452/43553451 MOB.: 9810274452/ 9871863446 E-MAIL: sanjeevnarula.cgsc@gmail.com</p>
<p>DELHI CENTRAL EXCISE & SERVICE TAX ZONE, O/o THE CHIEF COMMISSIONER, CENTRAL EXCISE & SERVICE TAX (DZ) C.R. BUILDING, I.P. ESTATE, NEW DELHI</p>	<p>MR. SATISH KUMAR "NODAL SENIOR STANDING COUNSEL"</p>	<p>CHAMBER NO. 464, LCB-I, DELHI HIGH COURT NEW DELHI-110003</p>	<p>PH. 9810419742</p>
<p>O/o THE CHIEF COMMISSIONER OF CUSTOMS (DZ), NEW CUSTOMS HOUSE, NEAR IGI AIRPORT, NEW DELHI-37</p>	<p>MR. KAMAL NIJHAWAN NODAL SENIOR STANDING COUNSEL (DELHI CUSTOMS ZONE)</p>	<p>CHAMBER NO. 479, BLOCK-II DELHI HIGH COURT, NEW DELHI</p>	
<p>CENTRAL EXCISE, CUSTOMS & SERVICE TAX, CUSTOMS & CENTRAL EXCISE COMMISSIONERATE, C.G.O. COMPLEX-II, KAMLA NEHRU</p>	<p>SHRI SATISH KUMAR, ADVOCATE SENIOR STANDING COUNSEL</p>	<p>CHAMBER NO. 464, LCB-I, DELHI HIGH COURT NEW DELHI-110003</p>	<p>Ph. 9810419742</p>

NAGAR, GHAZIABAD			
[CUSTOM, EXCISE & SERVICE TAX] CENTRAL BOARD OF EXCISE & CUSTOMS, DEPARTMENT OF REVENUE, MINISTRY OF FINANCE, GOVERNMENT OF INDIA	MS. SONIA SHARMA (SENIOR STANDING COUNSEL)	CHAMBER NO. 137-A, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI-110003	TEL.:011-23387455 MOB.:9811111993 Email: soniaslaw@hotmail.com
OFFICE OF THE COMMISSIONER, CENTRAL EXCISE, DELHI-I C.R. BUILDING, I.P. ESTATE, NEW DELHI-110009 LETTER DATED: 10.09.2012	<u>PANEL OF SENIOR STANDING COUNSEL</u> 1. MR. SATISH KUMAR 2. MR. KAMAL NIJHAWAN 3. MR. RAHUL KAUSHIK 4. MR. ANSHUMAN CHOWDHURY 5. MS. SONIA SHARMA 6. MR. SYED ZAFAR MOONIS <u>PANEL OF JUNIOR STANDING COUNSEL</u> 1. MS. PRABJYOTI KAUR 2. MR. ASHWANI BHARDWAJ 3. MR. AMIT ANAND 4. MS.GEETANJALI SHARMA 5. MS. ANJANA GOSAIN	<u>NODAL OFFICER AVAILABLE AT:</u> ROOM No. 137 A, LAWYERS CHAMBER,NEW BLOCK, DELHI HIGH COURT, N.DELHI TO RECEIVE ADVANCE NOTICES/ PETITIONS ETC. ON BEHALF OF CENTRAL EXCISE & SERVICE TAX INCLUDING C.B.E.C.	
O/O THE COMMISSIONER OF CUSTOMS (PREVENTIVE) , NEW CUSTOMS HOUSE, NEAR IGI AIRPORT,	MR. KAMAL NIJHAWAN "NODAL SENIOR STANDING COUNSEL"	CHAMBER NO.479, BLOCK-II, DELHI HIGH COURT, NEW DELHI	

NEW DELHI-110037			
OFFICE OF THE COMMISSIONER, CUSTOMS & CENTRAL EXCISE COMMISSIONERATE: MEERUT-I, MANGAL PANDEY NAGAR, MEERUT (U. P.)	<u>SENIOR STANDING COUNSEL</u> 1. MR. SATISH KUMAR 2. MR. KAMAL NIJHAWAN 3. MR. RAHUL KAUSHIK 4. MR. ANSHUMAN CHAUDHARY 5. MS. SONIA SHARMA 6. MR. SYED JAFAR MOONIS <u>JUNIOR STANDING COUNSEL</u> 1. MS. PRABHJYOTI KAUR 2. MR. ASHWANI BHARADWAJ 3. MR. AMIT ANAND 4. MS. GEETANJALI SHARMA 5. MS. ANJANA GOSAIN		
OFFICE OF THE COMMISSIONER, CUSTOMS & CENTRAL EXCISE COMMISSIONERATE: MEERUT-II, DELHI ROAD, MEERUT (U. P.)	<u>(BAREILLY DIVISION)</u> 1. (I)MR.SYED JAFAR MOONIS SENIOR STANDING COUNSEL (II)MS.GEETANJALI SHARMA JUNIOR STANDING COUNSEL <u>(HALDWANI DIVISION)</u> 2.(I) MR. KAMAL NIJHAWAN SENIOR STANDING COUNSEL (II) MS. ANJANA GOSAIN JUNIOR STANDING COUNSEL <u>(MORADABAD DIVISION & ICD)</u> 3.(I) MR. RAHUL KAUSHIK SENIOR STANDING COUNSEL (II) MR. AMIT ANAND	I) CHAMBER NO.190, BLOCK-II, LAWYERS CHAMBER BLOCK, DELHI HIGH COURT, N. DELHI-110003 II) CHAMBER NO.621, LAWYERS CHAMBER BLOCK, DISTRICT COURTS DWARKA, SECTOR-10, N. DELHI-75	Mob. : 9899147053

	<p>JUNIOR STANDING COUNSEL</p> <p>(III) MS. PRABHJYOT KAUR JUNIOR STANDING COUNSEL</p> <p><u>(RAMPUR DIVISION)</u></p> <p>4. (I) MS. SONIA SHARMA SENIOR STANDING COUNSEL (II)MR.ANSHUMAN CHAUDHRY SENIOR STANDING COUNSEL</p> <p><u>(HAPUR DIVISION)</u></p> <p>5. (I) MR. SATISH KUMAR SENIOR STANDING COUNSEL</p> <p>(II)MR. ASHWANI BHARADWAJ JUNIOR STANDING COUNSEL</p>		
<p>OFFICE OF CONTROLLER OF CERTIFYING AUTHORITIES,</p> <p>DEPARTMENT OF INFORMATION TECHNOLOGY, MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY,</p>	<p>MS. GIRIJA KRISHAN VARMA, ATTORNEY</p> <p>M/S GIRIJA LAW PARTNERS</p> <p>[UPTO 20.02.2014]</p>	<p>LAWYERS CHAMBER NO. 393, BLOCK-II (NEW BLOCK), HIGH COURT OF DELHI, NEW DELHI-110003</p>	<p>Tel.: 91-9313338142, 9910194228</p> <p>Email:girija.stanfordattorney@yahoo.com</p>
<p>CONSORTIUM FOR EDUCATIONAL COMMUNICATION</p>	<p>MR. AMITESH KUMAR, ADVOCATE</p>	<p>196, SIMANT VIHAR, SECTOR- 14, KAUSHAMBI, GHAZIABAD- 201010, UTTAR PRADESH</p>	<p>Mob.No. : 9811034115 PH. NO. 0120- 4901439/2770879 EMAIL: amiteshkumar74@gmail.com</p>
<p>CONTAINER CORPORATION OF INDIA LTD. (CONCOR)</p>	<p>MR. RAJINDER DHAWAN & ASSOC.</p> <p>----- -</p>	<p>260, LAWYERS' CHAMBERS BLOCK-I, DELHI HIGH COURT, NEW DELHI</p> <p>OFFICE: H-61, GOBIND MANSION, CONNAUGHT CIRCUS, NEW DELHI-1</p> <p>----- B-504, SHATABDI RAIL VIHAR,</p>	<p>PH: 23388494 MOBILE:9810027994</p> <p>PH: 23322584</p> <p>----- MOB.: 7838824766</p>

	<p>MS. AYUSHI KIRAN</p> <p>(LETTER DT. 22.02.16)</p> <p>(FOR INTELLECTUAL PROPERTY & ARBITRATION RELATED MATTERS, LETTER DT. 08.04.2016)</p>	<p>PLOT NO. B-9/4, SECTOR-62, NOIDA-201309</p>	<p>EMAIL: ayushi@alumni.virginia.edu</p>
<p>CENTRAL BANK OF INDIA (LETTER DATED 30.01.2016)</p>	<p>MR. O.P. GAGGAR</p> <p>-----</p> <p>-</p> <p>SATYA DEV SHARMA & CO.</p> <p>MR. VIVEK SHARMA (ENROL.NO. D-529/1989)</p> <p>MR. VINAY SHARMA (ENROL.NO. D-126/1995)</p>	<p>GAGGAR & COMPANY, ADVOCATES 490, LAWYERS CHAMBERS BLOCK-II HIGH COURT OF DELHI, NEW DELHI-110003</p> <p>-----</p> <p>212, LAWYER CHAMBER (OLD BLOCK) DELHI HIGH COURT NEW DELHI - 110003</p> <p>-----</p> <p>232 LAWYER CHAMBER (OLD BLOCK) DELHI HIGH COURT NEW DELHI-110003</p>	<p>TEL.: (011) 23074100 MOB.: 9810185751</p> <p>EMAIL: opgaggar@gmail.com gaggarco@gmail.com</p> <p>-----</p> <p>TEL: 011-23382191/ 26512566</p> <p>MOB.: MR. VIVEK SHARMA : 9810112366</p> <p>MR. VINAY SHARMA : 9810187867</p> <p>EMAIL: sharmavivek65@gmail.com vinaysharma2007@gmail.com</p> <p>-----</p> <p>PH.:23382622 MOB.: 9811220909 EMAIL: rajendraswarupmathur@gmail.com</p>
<p>(LETTER DATED 11.03.2016)</p>			
<p>(LETTER DATED 01.10.2016)</p>			

<p>CORPORATION BANK (LETTER DT. 21.04.2016) ZONAL OFFICE-DELHI SOUTH</p>	<p>MR. SAMRENDRA KUMAR, 'STANDING COUNSEL'</p>	<p>CHAMBER NO. 256, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI OFFICE AND RESIDENCE: 3/1, FIRST FLOOR, STREET NO. 4, INDIRA VIKAS COLONY, NEAR NIRANKARI PUBLIC SCHOOL, DELHI-110009</p>	<p>TEL: OFF.: 27607058 MOB.: 9999114922 9990114922 9818127495</p>
<p>CTBC BANK CO. LTD. (LETTER DT. 01.07.2017)</p>	<p>1. MR. SANJAY GUPTA, NOMINATED COUNSEL 2. MR. ATEEV MATHUR, NOMINATED COUNSEL</p>	<p>SNG & PARTNERS CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 R-26, SOUTH EXTENSION, PART-II, NEW DELHI-110049.</p>	<p>MOB.: 9811152920 (MR. SANJAY GUPTA) 9811800816 (MR. ATEEV MATHUR) PH.:+91 11 46175500 e-MAIL: <a href="mailto:sanjay_gupta@sngpar
tners.in">sanjay_gupta@sngpar tners.in <a href="mailto:ateev_mathur@sngpar
tners.in">ateev_mathur@sngpar tners.in</p>
<p>CAPRI GLOBAL CAPITAL LIMITED (LETTER DTD. 25.08.2017)</p>	<p>SHOBIT JAIN D/1032/2004 ----- MR. ANUPAM SINGH</p>	<p>E-342, LGF, EAST OF KAILASH NEW DELHI-110065 ----- N-2, 3rd FLOOR, RINGH ROAD, BHISHMA PITAMAH MARG, BLOCK N, SOUTH EXTENSION I, NEW DELHI-110049</p>	<p>MOB.: 09818668068 OFF: 011 26230371 ----- MOB: 9654926809 E-MAIL: anupamjsingh@gmail.com</p>
<p>DELHI SIKH GURDWARA MANAGEMENT COMMITTEE (DSGMC) (LETTER DTD. 30.09.2013)</p>	<p>SERVICE SHALL BE MADE AT THE OFFICE OF "LEGAL CELL", DSGMC,</p>	<p>ADDRESS: LEGAL CELL, ROOM NO.35, DELHI SIKH GURDWARA MANAGEMENT COMMITTEE, GURDWARA RAKAB GANJ</p>	

----- (LETTER DTD. 27.02.2013)	ONLY. ----- 1. MR. JASMEET SINGH "NOMINATED COUNSEL" ----- 2. MS. PRABHSAHAY KAUR "NOMINATED COUNSEL"	SAHIB, NEW DELHI-110001 ----- CHAMBER No. 176, LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003 ----- CHAMBER No. 184, LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003	-----
DELHI METRO RAIL CORPORATION LTD.	M/S VIRENDER SOOD & CO ----- M/S. A.K.SINGLA & CO STANDING COUSEL	257, LAWYERS CHAMBER, HIGHCOURT OF DELHI, NEW DELHI-110003 ----- FLAT 'L', SAGAR APPARTMENT 6, TILAK MARG, NEW DELHI-110001	TEL; 23386868/23385730 CELL: 9810010790/9891108181 ----- 23384954, 23383734 FAX:23782596
DELHI TRANSCO LTD (25.10.2006) ----- DELHI TRANSCO LTD./ DELHI POWER COMPANY LTD. (LETTER DTD. 21.03.2017)	MR.SUMEET PUSHKARNA ----- MS. AVNISH AHLAWAT 'STANDING COUNSEL' [WEF 01.04.2017]	CH.346-A, LAWYER'S CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003 RES: F-254, VIKASPURI, NEW DELHI-110019 ----- CHAMBER NO. 243, HIGH COURT, DELHI	PH:91-11-23386355 91-11-28534497 TELFAX:91-11-28535908 -----
DELHI SC/ST/OBC/MINORITY/ HANDICAPED FINANCIAL & DELVELOPMENT CORPORATION (A GOVT.OF DELHI UNDERTAKING)	MR. RAJESH BAWEJA	CHAMBER NO 436, CIVIL WING, TIS HAZARI COURT, DELHI 110054	
DELHI INTERNATIONAL AIRPORT PVT LTD.	MR. ATUL SHARMA	207, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI OFFICE: LINK LEGAL, 109.GOLF APARTMENTS, SUJAN SINGH, PARK, MAHARISHI RAMANNA MARG, NEW	PHONE: 91(011)4610080- 82 91(011)4654840-42 Mobile No 9811055984 FAX: 91901104610083

		DELHI-110003	
<p>DELHI DEVELOPMENT AUTHORITY (DDA)</p> <p><u>OFFICE OF DDA(AT DHC) :</u> LAWYERS CHAMBER No.425 & 426 BLOCK-I,HIGH COURT OF DELHI, NEW DELHI-110003</p>	<p>1] AJAY VERMA & ASSOCIATES [SENIOR STANDING COUNSEL; VIDE LETTER DTD. 25.04.14]</p> <p>-----</p> <p>2] MR. RAJEEV BANSAL [SENIOR STANDING COUNSEL; VIDE LETTER DTD. 25.04.14]</p> <p>-----</p> <p>3] MS. ANUSUYA SALWAN</p> <p>-----</p> <p>4] MS. SANGEETA CHANDRA</p> <p>-----</p> <p>5] MR. ARUN BIRBAL</p> <p>-----</p> <p>6] MR. SANJEEV SABHARWAL "STANDING COUNSEL"</p>	<p>1] I-22 (LGF) ,JANGPURA EXTENSION NEW DELHI-110014 RES. : B-32.SECTOR-14, NOIDA-201301</p> <p>-----</p> <p>2] CHAMBER:D-26/A, JANGPURA EXTN. , NEW DELHI</p> <p>-----</p> <p>3] CHAMBER NO.342, HIGH COURT OF DELHI RESI. : 47, PUSA ROAD, NEW DELHI RES.:16/331-B, KHAJOOR ROAD, KAROL BAGH, NEW DELHI</p> <p>-----</p> <p>4] CHAMBER NO. 173, NEW CHAMBER'S BLOCK, DELHI HIGH COURT, NEW DELHI</p> <p>RESIDENCE: CHAMBER NO.310, 18/12, WEA, PUSA LANE, KAROL BAGH, NEW DELHI- 110005</p> <p>-----</p> <p>5] M-5, II ND FLOOR, JANGPURA EXTENSION, NEW DELHI-14</p> <p>-----</p> <p>6] LAWYERS CHAMBER No. 311, BLOCK-III, HIGH COURT OF DELHI, NEW DELHI-110003</p>	<p>PH. 24323307 MOB. 9811032001 FAX: 24322743 EMAIL: avermadelhi@gmail.com ajverma@ndf.vsnl.net.in</p> <p>-----</p> <p>OFF: 9811225368 RES: 25814176,25816483</p> <p>-----</p> <p>PH: 95120-2512387, 2512390</p> <p>-----</p> <p>OFF: 24324159,41824200 RES: 23677747,23541300 98101-14141</p> <p>25827394 9899820000</p> <p>-----</p> <p>TEL: (O) 43717775,24327181 MOB:9810029802</p> <p>-----</p> <p>TEL.: 46567338, 29239458</p>

	(VIDE LETTER DTD.10.11.15)	RESIDENCE-CUM-OFFICE: S-432, GREATER KAILASH-I, NEW DELHI-110048	MOBILE: 9810031680, 9910106949 E-MAIL: solicitor6@gmail.com
	----- 7] MR. PAWAN MATHUR [STANDING COUNSEL] (VIDE LETTER DTD.10.07.14) -----	----- -----	----- -----
	8] MR. DHANESH RELAN [STANDING COUNSEL] (VIDE LETTER DTD.10.07.14) -----	-	-----
	- 9) MR. SANJEEV SAGAR [PANEL LAWYER] (VIDE LETTER DT. 21.04.16)	CHAMBER No. 210, 3 RD BLOCK, 2 ND FLOOR, DELHI HIGH COURT, DELHI 18, HARGOBIND ENCLAVE, BHARTENDU HARISH CHANDRA MARG, DELHI- 110092	MOB: 9811016162 OFFICE NO. 011- 22377840, 22375422, 47543981 E-MAIL: sagarandsagar@live.com , sanjivsagar@gmail.com
DR. APJ ABDUL KALAM TECHNICAL UNIVERSITY, U.P. IET COMPLEX SEETAPUR ROAD, LUCKNOW	MR. AMITESH KUMAR (STANDING COUNSEL)	146 SEEMANT VIHAR KAUSHAMBI NEAR RADISSON HOTEL GHAZIABAD	
ELECTRICITY REGULATORY COMMISSION	1. MR. SURESH TRIPATHY	160, LAWYERS CHAMBERS, DELHI HIGHCOURT,NEW DELHI RES: C-63, SILVER OAK APARTMENTS, PLOT NO,109, I.P. EXTENSION, PATPARGANJ, DELHI-110092	PH. 22444301, 22010642 MOBILE; 9810269115

	----- 2. MS. PRATIMA GUPTA	----- 241, LAWYER CHAMBER, DELHI HIGH COURT, NEW DELHI RES.: C-11/1, DDA SFS FLATS, SAKET, NEW DELHI-110017	----- TEL. CH.: 23384122 MOBILE: 9811282222
DELHI & DISTRICT CRICKET ASSOCIATION (DDCA)	MR. JAGDEEP SINGH BAKSHI & MR. AMITESH SINGH BAKSHI	CHAMBER NO.288, NEW CHAMBERS BLOCK, DELHI HIGH COURT, NEW DELHI-110001 B-187, GUJRANWALA TOWN, DELHI-110009	MOB:9811025921; 9818223833 EMail: jagdeepbakshi@yahoo.co.in amiteshwarbakshi@yahoo.co.in
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DELHI JAL BOARD	1. MR. SUMEET PUSHKARNA "STANDING COUNSEL" ----- 2. MS. SANGEETA BHARTI "ADDL.STANDING COUNSEL" ----- 3. MS. NANDITA RAO "ADDL.STANDING COUNSEL"	CHAMBER No. 111, BLOCK-III, DELHI HIGH COURT, NEW DELHI ----- 405, LAWYER CHAMBER, DELHI HIGH COURT, NEW DELHI ----- CHAMBER No. 424, BLOCK-I, DELHI HIGH COURT	MOBILE NO.: 9811042847 TEL.No. : 011-65161440 e-MAIL: pushlaw@yahoo.co.in ----- MOB.:9811112863 Tel.No.011-24308800 e-MAIL: sangeetabharti@gmail.com ----- MOB.:9999031918 TEL.No. 011-29555376 29552589

			e-MAIL: knanditarao@gmail.com
DELHI TRANSPORT CORPORATION (LETTER DATED 27.07.2006)	1. MS. AVNISH AHLAWAT ----- 2. MR. SUMEET PUSHKARNA ----- 3. MR. AJAY VERMA ----- 4. MR. SANTOSH KUMAR TRIPATHI (LETTER DT. 19.08.2015)	243, LAWYERS CHAMBER, DELHI HIGH COURT, N.DELHI-110003 OFF: A-33, DEFENCE COLONY NEWDELHI-110024 RES: A-855-F, SUSANT LOK PHASE-I, GURGAON, HARYANA ----- 2] 346-A, LAWYERS CHAMBER, DELHI HIGH COURT, N. DELHI-110003 RES: F-254, VIKAS PURI, NEW DELHI-18 OFFICE; ----- 3] I-22 (LGF), JANGPURA EXTENSION, NEW DELHI-110014 RES: B-32, SECTOR 14, NOIDA-201301 ----- CHAMBER ADDRESS: 321, CK DAPHTARY BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110001 RESIDENCE/OFFICE ADDRESS: FLAT NO. 34, VIDHI APARTMENT, PLOT NO.116, I.P. EXTN.	PH: 23384517 FAX: 011-23382820 PH: 51012214, 51048401 MOBILE: 9810134741 EMAIL: PH: 95124-5048712 avnishahlawat@yahoo.com ----- PH: 91-11-285535908 MOBILE: 9811042847 (SELF) 20605251 (OFF) EMAIL: pushkarnas ----- PH: (11) 24323307 Mob.: 9811032001 EMAIL: avermadelhi@gmail.com ajverma@ndf.vsnl.net.in FAX (11) 24322743 TEL: 95120) 2512387, 2512390. OUT SIDE DELHI (120) 2512387, 2512390 ----- MOB. NO. : 9868250806 PH. NO. : 011-22231198

	<p>----- 5. MR. NAUSHAD AHMED KHAN (Letter DT. 19.08.2015)</p>	<p>PATPARGANJ, DELHI -92</p> <p>----- CHAMBER ADDRESS: 436, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI</p> <p>RESIDENCE/OFFICE ADDRESS: S-513, 2nd FLOOR, SCHOOL BLOCK, SHAKAR PUR-II, MAIN VIKAS MARG, DELHI-92</p>	<p>----- MOB. NO.: 9868111799 PH. NO.: 011-23073821 FAX NO.: 011-42486199</p>
<p>DELHI POWER COMPANY LTD. (Letter DTD. 15.11.2006)</p>	<p>1. MS. AVNISH AHLWAT</p> <p>----- 2. SH. S.K. DUBEY</p> <p>----- 3. SH. SUMEET PUSHKARNA</p>	<p>1] 243, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003</p> <p>RES: A-33, DEFENCE COLONY, N.DELHI-110024</p> <p>----- 2] 228, LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI-110003</p> <p>----- 3] 346-A, LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI-110003</p>	
<p>DELHI NURSING COUNCIL (AN AUTONOMOUS BODY OF GOVT. OF DELHI) AT: AHILYA BAI COLLEGE OF NURSING BUILDING LOK NAYAK HOSPITAL, NEW DELHI-110002</p>	<p>MR. PRAVEEN KHATTAR [w.e.f. 08.01.2010]</p>	<p>164, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI</p>	
<p>DELHI PUBLIC SCHOOL SOCIETY</p>	<p>MR. PUNEET MITTAL</p>	<p>241, LAWYERS CHAMBER, HIGH COURT OF DELHI NEW DELHI</p>	<p>PH. NO. 23389122, 23389454</p>

		3, GULMOHAR ENCLAVE, NEW DELHI-49	PH.NO. 26511711, 26859797 FAX' 26519797
DELHI AGRICULTURAL MARKETING BOARD (A STATUTORY BODY UNDER THE GOVT OF DELHI)	MS. AVNISH AHLAWAT	243, LAWYERS CHAMBER, DELHI HIGH COURT, N. DELHI-110003 OFF: A-33, DEFENCE COLONY NEW DELHI-110024 RES: A-855-F, SUSANT LOK PHASE-I, GURGAON, HARYANA	PH: 23384517 FAX: 011-23382820 PH: 51012214, 51048401 MOBILE: 9810134741 MAIL; AVNISHAHLAWAT@YAHOO.COM PH 95124-5048712
DELHI AGRICULTURAL MARKETING /FLOWER MARKET COMMITTEE, FISH & POULTRY MARKET COMMITTEE, FODDER MARKET COMMITTEE & KHOYA MAWA COMMITTEE	MS. AVNISH AHLAWAT, ADVOCATE	OFFICE: A-33 DEFENCE COLONY, LOWER GROUND FLOOR, NEW DELHI-110024 CHAMBER: 243, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI	PH: 4101-2214, 4104-8401 PH: 2338-4517 FAX: 4101-2214
DELHI STATE INDUSTRIAL DEVELOPMENT CORPORATION {DSIDC} LTD	MS. ANUSUYA SALWAN	342, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003 RES: 47, PUSA ROAD, NEW DELHI	2338 8501 2581 4176 MOBILE: 9811225368
DELHI POLLUTION CONTROL COMMITTEE LETTER DTD. 15.05.2012	1. MR. SANJEEV RALLI ----- 2. MR. BIRJA MAHAPATRA	CHAMBER NO. 391 LAWYERS' CHAMBER BLOCK-II SHERSHAH SURI MARG NEW DELHI-110003 ----- CHAMBER NO. 12 LAWYERS' CHAMBER BLOCK-II SHERSHAH SURI MARG NEW DELHI-110003	MOB.: 9811087093 ----- MOB.: 9810935526
DENA BANK	M/S MADAN LAL KHANNA & CO. ADVOCATES & LEGAL CONSULTANTS	74, JANPATH, NEW DELHI-110001	PH:+91-11-23356664 23356665 FAX: +91-11-23321585

<p>(LETTER DT. 25.11.2016)</p>	<p>----- - MR. ARUN AGGARWAL</p>	<p>----- 159, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003 RESIDENCE: 51, VIGYAN LOK, DELHI-110092 26, TRILOK APARTMENTS, 85, I.P. EXTENSION, DELHI-110092</p>	<p>e-mail: mlkktax@bol.net.in ----- PH:+91-11- 23383514 (OFF.) 22153988 (RES.) 22242624 MOB.: 9811087995 e-mail: ADVARUN36@GMAIL.COM ADVARUNAGGARWAL@GMAIL.COM <u>OM</u></p>
<p>DELHI SC/ST/OBC/MINORITY/ HANDICAPPED FINANCIAL & DEVELOPMENT CORPORATION (A GOVT. OF DELHI UNDERTAKING)</p>	<p>Mr. RAJESH BAWEJA</p>	<p>CHAMBER NO. 436, CIVIL WING, TIS HAZARI COURT, DELHI- 110054</p>	
<p>DIRECTORATE OF REVENUE INTELLIGENCE</p>	<p><u>PANEL OF COUNSELS</u> 1. MR. RAKESH KATYAL SENIOR STANDING COUNSEL ----- 2. MR. VIKAS GARG SENIOR STANDING COUNSEL ----- 3. MR. SANJEEV KUMAR DUBEY SENIOR STANDING COUNSEL -----</p>	<p>R/o A53, ASHOK VIHAR, PHASE-III, DELHI-110052 ----- R/o 173/C-9, SECTOR-7, ROHINI, DELHI-110088 ----- L-1, SOUTH EXTENSION-II, NEW DELHI-110049 OFF.:703, LAWYERS CHAMBER, BLOCK-III, HIGH COURT OF DELHI, NEW DELHI</p>	<p>TEL.:27302553, FAX:23933553, MOB.:9810643553 email.:rajeshlawyer@yahoo.co.in ----- TEL.:27049590/91, MOB.:9910425666 email:advocatevikasgarg@yahoo.com ----- TEL.:41644560, MOB.:9810062521 email:sanjeev123dubey@hotmail.com -----</p>

LETTER DT. 16.03.2017

4. MR. VIKAS GAUTAM JUNIOR STANDING COUNSEL	----- CHAMBER NO. 26-27, PATIALA HOUSE COURT, NEW DELHI RES.: HOUSE NO.52, MANSI VIHAR, SANJAY NAGAR GHAZIABAD, (U.P.) -----	TEL.:23385818, MOB.:9868375074
- <u>FRESH PANEL OF COUNSELS FOR HANDLING CASES OF INDIRECT TAXATION:</u>	----- 201, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003 -----	TEL.:23387066
1. MR. ADITYA SINGLA SENIOR STANDING COUNSEL	----- 320, CK DAPHATARY CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI -----	TEL.:23386175, MOB.:9910940004
-2. MR. AJIT SHARMA SENIOR STANDING COUNSEL	----- B-6/7, 2 ND FLOOR, SAFDARJUNG ENCLAVE EXTENSION, NEW DELHI- 110029 -----	MOB.:9910101362
3. MR. JUDY JAMES SENIOR STANDING COUNSEL	----- D-247, BASEMENT, DEFENCE COLONY, NEW DELHI -----	TEL.:41315522, MOB.:9810795280
4. MR. PRITPAL SINGH NIJJAR SENIOR STANDING COUNSEL	----- CHAMBER No. 540-541, PATIALA HOUSE COURTS, TILAK MARG, NEW DELHI-110001 -----	TEL.:23386464, MOB.:9868102646
- 5. MR. R.N. SINGH SENIOR STANDING COUNSEL	----- CHAMBER No. 405, BLOCK No. III, DELHI HIGH COURT COMPLEX, NEW DELHI-110001 -----	TEL: 23072490 MOB.: 9868230464
- 6. MR. R.V. SINHA, SINHA & ASSOCIATES, SENIOR STANDING COUNSEL	----- 464, DELHI HIGH COURT, NEW DELHI ----- 3, BIRBAL ROAD, 2 ND ROAD, JANGPURA EXTENSION, NEW DELHI-	TEL.:23385818, MOB.:9899816666 TEL.:43541043, MOB.:99899392122

	<p>-</p> <p>7. MR. SATISH AGGARWALA SENIOR STANDING COUNSEL</p> <p>-----</p> <p>-</p> <p>8. MR. VINOD DIWAKAR, SENIOR STANDING COUNSEL</p> <p>-----</p> <p>-</p> <p>1. MR. ABHAYA NATH DAS JUNIOR STANDING COUNSEL</p> <p>-----</p> <p>-</p> <p>INTELLIGENCE OFFICER, DRI, HQRS, NEW DELHI HAS BEEN APPOINTED TO RECEIVE THE ADVANCE COPY OF PAPER BOOKS ETC. PERTAINING TO DRI (EXCEPT DELHI ZONAL UNIT)</p> <p>SENIOR INTELLIGENCE OFFICER (ADMN) DRI-DELHI ZONAL UNIT HAS BEEN APPOINTED TO RECEIVE THE ADVANCE COPY OF PAPER BOOKS ETC. PERTAINING TO DRI, DELHI ZONAL UNIT</p>	<p>110014</p> <p>-----</p> <p>319, SAKET COURT CHAMBERS, NEW DELHI-110016</p> <p>-----</p> <p>INTELLIGENCE OFFICER, DIRECTORATE OF REVENUE INTELLIGENCE (HQRS), 7TH FLOOR, D-BLOCK, I.P. BHAWAN, I.P. ESTATE, NEW DELHI.</p> <p>SENIOR INTELLIGENCE OFFICER (ADMN) DRI-DELHI ZONAL UNIT PARYAVARAN BHAWAN, 6TH FLOOR, CGO COMPLEX, NEW DELHI.</p>	<p>-----</p> <p>TEL.: 0124-4060458, MOB.: 9818918655</p>
<p>DIRECTORATE GENERAL OF FOREIGN TRADE (MINISTRY OF COMMERCE & INDUSTRY)</p>	<p>MR. VINEET MALHOTRA ADVOCATE (SPECIAL COUNSEL FOR EXPORT & IMPORT MATTERS)</p>		
<p>DR. BHIMRAO AMBEDKAR UNIVERSITY, AGRA</p>	<p>MS. AMITA GUPTA, ADVOCATE</p>	<p>100, SUKHDEV VIHAR, NEW DELHI-110025</p>	<p>TEL.: 011-26911252, 09810017035,</p>

(FORMERLY AGRA UNIVERSITY, AGRA) [LETTER DATED 29.06.2011]			66861070621
DELHI CO-OPERATIVE HOUSING FINANCE CORPORATION LTD. (DCHFC)	MR. SUNIL SABHARWAL	CHAMBER No. 472, LAWYERS CHAMBERS, HIGH COURT OF DELHI, N. DELHI-110003 RES.:B-101, MANSAROVER GARDEN, NEW DELHI-110015	PHONE: 25195602 (R) ,23910585 (O) MOB.: 9810193509
DELHI URBAN SHELTER IMPROVEMENT BOARD, GOVT. OF NCT OF DELHI (LETTER DT. 29.08.2016)	MR. PARVINDER CHAUHAN, ADVOCATE ----- - MS. MINI PUSHKARNA, ADVOCATE	CHAMBER No. 298, NEW LAWYERS CHAMBER, HIGH COURT OF DELHI, NEW DELHI-110001 ----- CHAMBER No. 346-A, BLOCK-1, LAWYERS CHAMBER, DELHI HIGH COURT.	
DELHI WAQF BOARD (EARLIER KNOWN AS DELHI WAKF BOARD)	MR. HASHMAT NABI "ADDITIONAL STANDING COUNSEL" ----- - MR. SALEEM AHMED, 'STANDING COUNSEL' (LETTER DT. 21.04.2016) ----- - MR. WAJEEH SHAFIQ 'NOMINATED STANDING COUNSEL' (LETTER DT. 25.05.2016) (LETTER DT. 08.02.2017) ----- - MR. ALY MIRZA	B-1/15, LOWER GROUND FLOOR, HAUZ KHAS, NEW DELHI-110016 ----- A-15, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013 ----- OFF. 18, CENTRAL LANE, BANGALI MARKET, NEW DELHI-110001 FLAT NO. F-3,6/89, MEDIA ENCLAVE, VAISHALI, GHAZIABAD (NCR) - 201012 ----- G-75, FIRST FLOOR, NIZAMUDDIN (WEST), NEW DELHI-110013	PH. 011-41407822/23 TELE FAX: 011-26561063 MOB: 9810017822 ----- TEL: OFF.:011-41054182 MOB.:9811079721 ----- MOB.: 9953756236 ----- MOB: 9899720944

	<p>‘NOMINATED/ADDITIONAL STANDING COUNSEL’</p> <p>(LETTER DT. 17.05.2016)</p>		
DELHI URBAN ART COMMISSION	MR. ROBIN RATNAKAR DAVID "PANEL COUNSEL"	202-206, TOLSTOY HOUSE, 15, TOLSTOY MARG, NEW DELHI-110001	TEL.: 43511111 MOB.: 9810250404
DELHI CANTONMENT BOARD (LETTER DATED 27.02.2017)	1. MR. MAHESH KUMAR SHARMA ----- 2. MR. ANCHIT SHARMA	SEAT NO.6, HALL NO.1, IST FLOOR, LAWYERS CHAMBERS, DWARKA COURTS, NEW DELHI-110075 ----- 1, BLOCK D MARKET, LSC NEAR HDFC BANK, VASANT VIHAR, NEW DELHI - 110057	MOB: 9990814902, 9711431818 ----- PH: 011 49071207 MOB: 9650208207
DIRECTORATE OF ENFORCEMENT (LETTER DATED 12.02.2016)	MR. AMIT MAHAJAN "CENTRAL GOVERNMENT STANDING COUNSEL"	CHAMBER NO. 461, LAWYERS CHAMBER, DELHI HIGH COURT	MOB: 9811191920
DELHI COMMISSION FOR WOMEN (LETER DATED 16.02.2016)	MS. PRABHSAHAY KAUR	CHAMBER NO. 184, BLOCK-II, DELHI HIGH COURT, NEW DELHI-110003	
DELHI STATE HAJ COMMITTEE (LETTER DATED 07.11.2016)	MR. RAJENDER KR. RAWAT (STANDING COUNSEL)	CHAMBER NO. 326, LAWYER CHAMBER, DELHI HIGH COURT, NEW DELHI	MOB.: 9810053768
DMI FINANCE PRIVATE LIMITED (LETTER DTD. 24.08.2017 , TIMING 10.30 am TILL 4 PM)	1. MR. AMIT GUPTA D-154/2003 ----- - 2. MR. VIKAS SHOKEEN D-1276/2000 ----- -	BG-24, SHIVA ENCLAVE, A-4, PASCHIM VIHAR, NEW DELHI-110063 ----- AB-18, MIAN WALI NAGAR NEW DELHI-110087 ----- B-27, IST FLOOR, DEFENCE COLONY, NEW DELHI-110024	MOB.: 9560052229 ----- MOB.: 9891286119 ----- MOB.: 9811338696

<p>-----</p> <p>LETTER DT. 01.09.2017 TIMING 10.30 A.M. TILL 4 PM</p>	<p>3. MR. NEERAJ KUMAR D-770/2007</p> <p>-----</p> <p>4. MR. RISHI SETHI D-2701/1999</p> <p>-----</p> <p>5. MR. AJAY KOHLI, ADVOCATE</p> <p>6. MR. S.S.SOBTI, ADVOCATE</p>	<p>-----</p> <p>F-18, L.G.F., LAJPAT NAGAR-III NEW DELHI-110024</p> <p>-----</p> <p>A-59A, 1ST FLOOR, LAJPAT NAGAR-II NEW DELHI-110024</p>	<p>-----</p> <p>MOB.: 9811088212</p> <p>-----</p> <p>MOB.: 9910087765 9910040471</p> <p>-----</p> <p>PH.: 011-29842365, 011-29842464, 011-29842465</p>
<p>DEUTSCHE INVESTMENTS INDIA PRIVATE LIMITED (LETTER DT. 25.09.2017)</p>	<p>SHAIENDRA & ASSOCIATES, LAW FIRM</p>	<p>S-195, LOWER GROUND FLOOR, GREATER KAILASH-II, NEW DELHI-110048</p>	<p>PH.: 011-40573229, 40545678, 40573229</p> <p>E-MAIL: shailendraassociates@shailendra.net.in</p>
<p>EMPLOYEES' PROVIDENT FUND ORGANISATION (EPFO)</p>	<p>1.MR. RAJESH MANCHANDA</p> <p>-----</p> <p>2. MR. AMIT KHEMKA</p> <p>-----</p> <p>3. SH. KESHAV MOHAN</p> <p>-----</p> <p>4. MS. APARNA BHAT</p>	<p>1] CHAMBER NO.111, PATIALA HOUSE COURTS N. DELHI 110001</p> <p>-----</p> <p>2] 69, LAWYERS CHAMBERS, PATIALA HOUSE COURTS, N. DELHI.110001</p> <p>-----</p> <p>3] E-157, SECTOR-20, NOIDA-201301</p> <p>-----</p> <p>4] 3/14B, L.G.F., JANGPURA,</p>	<p>1] PH. & FAX 0011-23386930 (M) 9811010461</p> <p>-----</p> <p>2] PH. 011-23387323 (M) 9811502010</p> <p>-----</p> <p>3] TEL: 0120-2528748, 2534397 2556293, 2556294 FAX: 0120-2554530 MOB: 9818922800 E-mail: k_mohan2371@yahoo.co.in</p> <p>-----</p> <p>4] TEL. 91-11-24376447</p>

	<p>-----</p> <p>5. MR. SIBO SANKAR MISHRA</p> <p>-----</p> <p>6. MR. GAURAV DHINGRA, ADVOCATE</p> <p>(LETTER DT. 24.05.2017)</p> <p>(AS COUNSEL FOR CONDUCTING CASES OF CENTRAL BOARD, EPFO TILL 31.03.2019)</p>	<p>NEW DELHI-110014</p> <p>CHAMBER NO. 206, NEW LAWYERS CHAMBERS, SUPREME COURT OF INDIA NEW DELHI-110001</p> <p>-----</p> <p>5] LAWYERS CHAMBER NO. 32 SUPREME COURT OF INDIA NEW DELHI-110001</p> <p>-----</p> <p>35, LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI-110001</p>	<p>TELEFAX.91-11-24376446</p> <p>E-mail: aparna_bhat@vsnl.com</p> <p>-----</p> <p>5] PH: 9311122138, 9810122138</p> <p>-----</p> <p>MOB: 9837475990 EMAIL: mcdhingra@hotmail.com</p>
<p>EMPLOYESS' PROVIDENT FUND ORGANISATION (EPFO) , REGIONAL OFFICE: DELHI (NORTH)</p> <p>(FOR THE BLOCK YEAR 2017-19) VIDE LETTER DTD. 05.07.2017</p> <p>(ON BEHALF OF CENTRAL BOARD OF TRUSTEES, EMPLOYEES PROVIDENT FUND ORGANIZATION/ CENTRAL PROVIDENT FUND</p>	<p>1. MR. KESHAV MOHAN</p>	<p>CHAMBER NO.408,BLOCK-III HIGH COURT OF DELHI</p> <p>OFFICE: D-251, DEFENCE COLONY, NEW DELHI-110024.</p>	<p>MOB: 9818922800</p> <p>TEL.: 011-41686836-37 FAX: 011-41686835</p> <p>E-MAIL: adv.keshav.mohan@gmail.com keshav.mohan@lotusl</p>

<p>COMMISSIONER, NEW DELHI / REGIONAL PROVIDENT FUND COMMISSIONER, DELHI (NORTH) ETC.)</p>	<p>----- - 2. MR. ARVIND KUMAR VERMA</p> <p>----- - 3. MR. SATPAL SINGH</p>	<p>----- CHAMBER NO. 1/C-2, OPP. BAR CONNSEL OFFICE, IST FLOOR, LAWYERS CHAMBER, HIGH COURT OF DELHI</p> <p>OFFICE: 615, INDER PRAKASH BUILDING, BARAKHAMBHA ROAD, NEW DELHI-110001</p> <p>----- CHAMBER NO. 601, BLOCK-III, HIGH COURT OF DELHI</p> <p>OFFICE: CHAIRMAN BHAWAN, NEAR SR SEC SCHOOL, VILLAGE KHAJOORI KHASH, P.O.GOKULPURI, DELHI- 110094</p>	<p>awpartners.com</p> <p>----- MOB.: 9811640858</p> <p>----- MOB.: 9810780218</p>
<p>EMPLOYESS' PROVIDENT FUND ORGANISATION (EPFO), REGIONAL OFFICE: DELHI (SOUTH)</p> <p>(LETTER DT. 29.08.2016)</p>	<p>MR. R.C. CHAWLA "STANDING COUNSEL"</p> <p>----- - MR. KESHAV MOHAN, ADVOCATE</p> <p>(EMPANELMENT FOR THE BLOCK YEAR 2016-2018)</p>	<p>20, LAWYERS' CHAMBER, HIGH COURT OF DELHI, NEW DELHI-110003</p> <p>----- LOTUS LAW PARTNERS D-251, DEFENCE COLONY, NEW DELHI-110024</p>	<p>TEL.No. 23387261 MOB.: 9810395454</p> <p>----- TEL.: 011-41686836-37 FAX : 011-41686835 E-MAIL: adv.keshav.mohan@gmail.com keshav.mohan@lotuslawpartners.com</p>
<p>EMPLOYESS' PROVIDENT FUND ORGANISATION (EPFO) REGIONAL OFFICE: BHAVISHYA NIDHI BHAWAN, SECTOR-15-A, FARIDABAD- 121007 (HARYANA)</p>	<p>MR. R.C. CHAWLA "PANEL ADVOCATE"</p>	<p>6] 20, LAWYERS' CHAMBER, HIGH COURT OF DELHI, NEW DELHI-110003</p>	<p>TEL.No. 23387261 MOB.: 9810395454</p>

LETTER DTD. 24.05.2012			
EMPLOYEE'S STATE INSURANCE CORPORATION LETTER DTD.21.1.08 -----	1. MS. REKHA PALLI -----	1]CHAMBER NO.64, SUPREME COURT OF INDIA NEW DELHI. -----	CHAMBER PHONE NO. 23383263 MOBILE: 9810380823 -----
LETTER DTD. 20.3.2008	2. MR. K.P. MAVI	2]321, LAWYERS CHAMBERS, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003. OFFICE: D-50, F.F., PANDAV NAGAR, DELHI - 110092,	TEL.NO. 2338 4217 TEL.NO. 2248 5717 MOBILE: 9810435717
ENGINEERING PROJECTS (INDIA) LIMITED	1]MR. M.M. PANDE, SENIOR MANAGER {LEGAL} & ADVOCATE ----- 2] MR. NARENDRA SHARMA, MANAGER (LEGAL)	1]CORE-3, SCOPE COMPLEX 7, INSTITUTIONAL AREA NEW DELHI-110 003 ----- 2] CORE-3, SCOPE COMPLEX 7, INSTITUTIONAL AREA NEW DELHI-110 003	PHONE: 2436 1666 & 2436 2120 ----- PHONES: 2436 1666 & 2436 2121
ELECTION COMMISSION OF INDIA & CENTRAL BOARD OF IRRIGATION AND POWER	WAZIR CHAND CHOPRA & CO. MR. PANKAJ CHOPRA	245, LAWYERS CHAMBER, HIGH COURT, NEW DELHI B-201 EAST OF KAILASH, NEW DELHI-110 065	2338 5367, 2338 3178 FAX: 338 3178 2631 4507 AND 2862 1643 E MAIL: pankaj_1957@hotmail.com
ECL FINANCE LTD.	MR. ATUL SHARMA,ADVOCATE (STANDING COUNSEL)	asa, LAW FIRM,3,BIRBAL ROAD, GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	PH: 011-43108998, 45661440,43552440 EMAIL: asa@asalegal.in
EDELWEISS FINVEST PRIVATE LIMITED	MR. ATUL SHARMA,ADVOCATE (STANDING COUNSEL)	asa, LAW FIRM,3,BIRBAL ROAD, GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	PH: 011-43108998, 45661440,43552440 EMAIL: asa@asalegal.in

<p>FOOD CORPORATION OF INDIA</p> <p>[LETTER DTD. 05.01.2015]</p> <p>-----</p> <p>(LETTER DT. 09.10.2017)</p>	<p>1. MR. MANOJ, ADVOCATE</p> <p>'STANDING COUNSEL'</p> <p>-----</p> <p>2.MR. OM PRAKASH, ADVOCATE</p> <p>'STANDING COUNSEL'</p>	<p>112, C.K.DAFTARY LAWYERS' CHAMBER BLOCK, SUPREME COURT OF INDIA, TILAK LANE, NEW DELHI-110001 <u>OFF. CUM RES.:</u> 613,SECTOR-29,NOIDA(U.P.)</p> <p>-----</p> <p>LAWYERS CHAMBER NO. 219, DELHI HIGH COURT, NEW DELHI-110001</p> <p>392,LAWYERS CHAMBER, CIVIL WING,TIS HAZARI COURTS DELHI-110054</p>	<p>PH.:011-2307028</p> <p>PH.: 0120-4208459 MOB.:9350041255</p> <p>-----</p> <p>PH.:011-23991228, 22751805</p> <p>MOB.: 9810794902</p> <p>E-MAIL: om_prkashmv@yahoo.co.in</p>
<p>FOOD SAFETY & STANDARDS AUTHORITY OF INDIA, MINISTRY OF HEALTH & FAMILY WELFARE</p>	<p>M/s LEGAL AXIS ATTORNEYS & SOLICITORS</p>	<p>C-253, SECOND FLOOR, DEFENCE COLONY, NEW DELHI-110024</p>	<p>PH.: 011-41404040 E-MAIL: legalaxis@legalaxis.net</p>
<p>FULLERTON INDIA CREDIT COMPANY LIMITED (DTD. 25.08.2017)</p>	<p>SANJEEV SINGH & ASSOCIATES</p>	<p>B-13, LOWER GROUND FLOOR, CHIRAG ENCLAVE, NEW DELHI-110048</p>	<p>MOB.: 9810122176 EMAIL: ssalawfirm@ssalawfirm.in</p>
<p>GAIL (INDIA) LTD.</p> <p>(LETTER DTD. 02.08.2017)</p>	<p>MR. SANJEEV SAGAR 'STANDING COUNSEL'</p> <p>-----</p> <p>-</p>	<p>CHAMBER No. 210, 3RD BLOCK, 2ND FLOOR, DELHI HIGH COURT, DELHI</p> <p>OFFICE ADDRESS:-18, HARGOBIND ENCLAVE,2ND FLOOR, BHARTENDU HARISH CHANDRA MARG, DELHI- 110092</p> <p>-----</p> <p>E-45, IST FLOOR, LAJPAT NAGAR- III, NEW DELHI-110024</p>	<p>MOB: 9811016162 9810021846 OFFICE NO. 011- 47543981, 22377840, 22375422</p> <p>E-MAIL: sagarandsagar@live.com, sanjivsagar@gmail.com</p> <p>-----</p> <p>MOB: 9811472444</p>

	MR. SANDEEP MAHAPATRA 'STANDING COUNSEL'	CHAMBER No. 267, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI	E-MAIL: sdeepmahapatra@gmail.com
GAIL GAS LTD., REGD.OFF.: 16, BHIKAJI CAMA PLACE, R.K. PURAM, NEW DELHI-110066	MS. PURNIMA MAHESHWARI (LETTER DTD. 04.07.2017)	CHAMBER NO. 205, LAWYERS CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003 OFFICE: 111, JOR BAGH, NEW DELHI-110003	MOB.: 9810153018 E-MAIL: advpurnima111@gmail.com
GURU GOBIND SINGH INDRAPRASTHA UNIVERSITY DWARKA, SECTOR-16, NEW DELHI-110078	1. G.D. GOEL & CO. ----- 2. M/s SIKRI & COMPANY ----- 3. MS. ANITA SAHANI (LETTER DATED 15.02.16) "ADDITIONAL STANDING COUNSEL"	373, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003 80, LAWYERS CHAMBERS, PATIALA HOUSE COURTS, NEW DELHI-110001 D-14, SECOND FLOOR, MARG NO. 13, SAKET, NEW DELHI- 110017 ----- 229, LAWYERS CHAMBERS HIGH COURT OF DELHI, NEW DELHI- 110003 OFFICE: C-108, DEFENCE COLONY, NEW DELHI-110024 ----- CHAMBER: 363, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI- 110003	PHONE: 23388969 Mob:9811941888, 9899811102 Email: gopallaw@yahoo.com Ph: 41671137, 26866141 ----- MOB: 9810113256

<p>GANDHI SMRITI AND DARSHAN SAMITI</p> <p>LETTER DTD. 21.05.12</p>	<p>MR. M. ATYAB SIDIQI</p>	<p>CHAMBER NO. 279, LAWYERS' CHAMBER BLOCK-II HIGH COURT OF DELHI, NEW DELHI</p> <p>J-122, AFTAB HOUSE, SECTOR-41, NOIDA (U.P.)</p>	<p>MOB.: 09871321935</p> <p>PH.:0120 4357204</p>
<p>PANEL OF:</p> <p>GOVT. OF NCT OF DELHI (FOR CIVIL & CRIMINAL CASES)</p>	<p>MR. RAHUL MEHRA [GOVERNMENT PLEADER/ SENIOR STANDING COUNSEL (CIVIL)]</p> <p>MR. RAHUL MEHRA [PUBLIC PROSECUTOR/ STANDING COUNSEL (CRIMINAL)]</p> <p><u>GOVERNMENT PLEADERS/ ADDITIONAL STANDING COUNSELS (CIVIL)</u></p> <ol style="list-style-type: none"> 1. MR. SANJOY GHOSE 2. MR. GAUTAM NARAYAN 3. MR. DEVESH SINGH 4. MR. SATYAKAM 5. MR. ANUJ AGGARWAL 6. MR. NAUSHAD AHMED KHAN 7. MR. SANTOSH KUMAR TRIPATHI 	<p>SERVICE OF ADVANCE COPIES OF CIVIL CASES FILED AGAINST THE GOVT. OF NCT OF DELHI SHOULD BE EFFECTED IN THE OFFICE OF THE STANDING COUNSEL(CIVIL) IN : <u>LAWYERS CHAMBER NO. 423,</u> DELHI HIGH COURT</p>	

ADDITIONAL STANDING
COUNSELS (CRIMINAL)

1. MR. AVNINDER (AVI) SINGH
2. MS. KAMNA VOHRA
3. MR. RAJESH MAHAJAN
4. MR. SANJAY LAO
5. MR. ASHISH AGGARWAL
6. MS. RICHA KAPOOR
7. MR. RANBIR SINGH KUNDU
8. MS. NANDITA RAO

GOVERNMENT PLEADERS/
PANEL ADVOCATES

1. MS. AARTI BANSAL
2. MR. AMIT SINGH
3. MR. AMRESH MATHUR
4. MR. ANKUR CHHIBBER
5. MR. ARJUN MITRA
6. MR. ASHWINI GARG
7. MR. AVTAR SINGH BHAMLOT
8. MS. BELA KHATTAR

CHAUHAN

9. MR. D. RAJESHWAR RAO
10. MS. DEEPTAKRITI VERMA
11. MR. DEVENDRA DEDHA
12. MR. DEVVRAT
13. DR. RAKESH GOSAIN
14. MR. GAURAV VERMA
15. MR. GURMAN CHAHAL
16. MR. GURSHARAN SINGH
17. MR. HEM KUMAR
18. MR. IKRANT SHARMA
19. MR. IRAM MAJID
20. MS. ISHA KHANNA
21. MR. JAIVEER
22. MR. JAYENDRA
23. MS. JYOTI TANEJA
24. MR. KHALID ARSHAD
25. MS. KIRAN SINGH
26. MR. KUSH SHARMA
27. MR. MAHABIR SINGH
28. MS. MANIKA TRIPATHI
PANDEY

29. MR. MANMEET SINGH
ARORA
30. MS. MISHA ROHATGI
MOHTA
31. MR. MUKESH KUMAR SINGH
32. MR. NAUNIDH ARORA
33. MR. NAVEEN KUMAR
SHARMA
34. MS. NEELAM SINGH
35. MS. NEHA RASTOGI
36. MS. NIDHI RAMAN
37. MR. PANKAJ SINHA
38. MS. PRABHSAHAY KAUR
39. MR. PRAMOD SEHGAL
40. MR. PUNEET SINGH
41. MR. R.K. ALAGH
42. MR. RAGHAV KUMAR
TIWARI
43. MR. RAGHVENDRA PANDEY
44. MR. RAHUL BAKSHI
45. MR. RAHUL SHARMA
46. MR. RAJ KUMAR SHERAWAT
47. MR. RAJ KUMAR YADAV
48. MR. RAJAT MALHOTRA

49. MR. RAVI CHATURVEDI
50. MR. RISHIKESH KUMAR
51. MS. ROMA BHAGAT
52. MS. SAAHILA LAMBA
53. MR. SACHIN NAHAR
54. MS. SAKSHI POPLI
55. MR. SANGRAM SINGH
56. MR. SANJAY DEWAN
57. MR. SAURABH CHADDA
58. MR. SHAHDAN FARASAT
59. MR. SHARAT KAPOOR
60. MR. SIDDHARTH DUTTA
61. MR. SIDDHARTH SHANKAR
RAY
62. MS. SONAM GUPTA
63. MR. SUMER KUMAR SETHI
64. MR. SUMIT AGARWAL
65. MR. SUMIT KUMAR BATRA
66. MR. SUNIL GOEL
67. MS. SUNITA BANSAL
68. MS. SWATY SINGH MALIK
69. MS. SWEETY SINGH

<p>(NOTIFICATION DTD. 14.07.2017)</p>	<p>70. MR. UDIT GUPTA 71. MR. UTTAM DUTT 72. MR. VARUN NISCHAL 73. MR. VIKAS SHOKEEN 74. MR. VIKRANT NARAYAN VASUDEVA 75. MR. VINOD KUMAR GOYAL 76. MR. VIRENDER KUMAR VATS 77. MR. VIVEK SINGHAL</p> <p>----- - MR. RAMESH SINGH, ADVOCATE (GOVERNMENT PLEADER/ STANDING COUNSEL (CIVIL))</p>	<p>----- P-4, 2ND FLOOR, GREEN PARK EXTENSION, NEW DELHI-110016</p>	
<p>GOVERNMENT OF NCT OF DELHI LAND & BUILDING DEPARTMENT</p> <p>[NOTFN. DTD. 09.03.2017]</p>	<p>1. MS. RACHNA SRIVASTAVA 2. MR. ARUN BIRBAL 3. MR. PUNEET AGARWAL 4. MR. SUDERSHAN JOON 5. MS. DEEPIKA 6. MS. ABHA MALHOTRA 7. MR. SANJAY KUMAR PATHAK 8. MR. KAMAL KANT JHA</p>		

	<p>9. MS. MINI PUSHKARNA</p> <p>10.MR. SACHIN NAWANI</p> <p>11.MR. RAJNEESH KUMAR SHARMA</p> <p>12.MS. ASTHA TYAGI</p> <p>13. MS. MONIKA TRIPATHY PANDEY</p> <p>14. MR. SIDDHARTHA PANDA</p> <p>15. MR. BIRAJA KANTA MAHAPATRA</p> <p>16. MR. AKHIL MITTAL</p> <p>17. MS. RUCHIKA RATHI</p> <p>[FOR TWO YEARS W.E.F. 13.03.2016]</p> <p>-----</p> <p>(NOTFN. DATED. 28.11.2017) MR. YEESHU JAIN,ADVOCATE (STANDING COUNSEL) (W.E.F 31.12.2017 TO 30.12.2018)</p>		
GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	M/s R.R. & ASSOCIATES [PANEL LAW FIRM]	CHAMBER: A-3, GATE No. 3 TIS HAZARI COURTS, DELHI-110054 OFFICE: 6-C, DDA FLATS BOULEVARD ROAD, DELHI-110054	MOBILE: 09868206476 TEL.: 011-23989989
GHAZIABAD MUNICIPAL CORPORATION	MR. SATISH KUMAR LAMBA	D-68, SECTOR-30, NOIDA (U.P.)	
GOVERNMENT OF ODISHA, LAW DEPARTMENT (LETTER DATED 26.03.2016)	MR. ARUNAV PATNAIK	B-34(L.G.F.), NIZAMUDDIN EAST, NEW DELHI-110013	OFF. NO.: 011 41826164 MOB. NO.: 9818501344, 9818928917

(LETTER DTD. 25.04.2016)			
HOUSING & URBAN DEVELOPMENT CORPORATION {HUDCO}	MR. ASHOK KUMAR SINGH,	40-D, K-BLOCK, SAKET, NEW DELHI-110017	PHONES: 2652 2084 & 2652 1594
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI SERVICES DEPARTMENT (NOTIFICATION DT. 11.12.2017)	<p><u>STANDING COUNSEL</u></p> <p>1. MS.AVNISH AHLAWAT</p> <p><u>ADDITIONAL STANDING COUNSEL</u></p> <p>1. MR.YEESHU JAIN</p> <p>2. DR. ZOHEB HOSSAIN</p> <p><u>PANEL COUNSELS</u></p> <p>1. MS. MINI PUSHKARNA</p> <p>2. MS.VIBHA MAHAJAN SETH</p> <p>3. MR. SUBRAHMANYAM BKV</p> <p>4. MS. RASHIMI CHOPRA</p> <p>5. MR. GAURAV DHINGRA</p> <p>6. MR. NAUSHAD AHMED KHAN</p> <p>7. MR. V.BALAJI</p> <p>8. MS. RUCHIRA GUPTA</p> <p>9. MS.LATIKA CHOUDHURY</p> <p>10. MS. RACHANA SRIVASTAVA</p> <p>11. MR. SUJEET KUMAR MISHRA</p>		

<p>GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF LEGAL AFFAIRS JUDICIAL SECTION (LETTER DT. 26.09.2017)</p>	<p>SENIOR PANEL COUNSEL ----- RAJEEV SHARMA W.E.F. 26.09.2016</p> <hr/> <p>GOVERNMENT PLEADER ----- VISHVA WADHWA W.E.F. 26.09.2017</p>	<p>M-11, GREATER KAILASH-I, NEW DELHI, PIN-110048</p> <hr/> <p>JP-20, 2ND FLOOR, PITAMPURA, DELHI-110034</p>	<p>PH: 41635954, 29247030 EMAIL ID: rajeevsharmalegal@hotmail.com</p> <hr/> <p>MOB: 9811242789 EMAIL ID: vishva_law2007@yahoo.com</p>
<p>HINDUSTAN PETROLEUM CORPORATION LIMITED</p> <p>[LETTER DTD. 17.09.14]</p>	<p>SENIOR MANAGER, LEGAL NORTH ZONE</p>	<p>6TH FLOOR, NORTH TOWER, SCOPE MINAR, DISTRICT CENTRE, LAXMI NAGAR, DELHI-110092</p>	
<p>HINDUSTAN INSECTICIDES LIMITED (HIL) [LETTER DT. 28.12.2017]</p>	<p>MR. SANTOSH K. ROUT, ADVOCATE</p>	<p>CHAMBER NO. 175, BLOCK-2, LAWYERS CHAMBER BLOCK, DELHI HIGH COURT, NEW DELHI-110003</p>	<p>PH: 011-41005675 MOB: 9990432878 EMAIL: advskrout@yahoo.com</p>
<p>HIGH COURT OF DELHI NEW DELHI</p> <p>(LETTER DTD. 18.04.2017) (CIRCULAR DTD. 01.05.2017)</p>	<p>1. MR. A.D.N. RAO, ADVOCATE-ON-RECORD (SUPREME COURT OF INDIA)</p> <p>-----</p> <p>-</p> <p>2. MS. C.K. SUCHARITA, ADVOCATE-ON-RECORD (SUPREME COURT OF INDIA)</p> <p>-----</p> <p>-</p> <p>3. MR. VIRAJ R. DATAR, ADVOCATE</p> <p>-----</p> <p>4. MR. SYED AHMED SAUD ADVOCATE</p>	<p>116, LAWYERS' CHAMBER, SUPREME COURT OF INDIA, NEW DELHI</p> <p>-----</p> <p>CJAMBER No. 214, NEW LAWYERS CHAMBERS, SUPREME COURT OF INDIA, TILAK LANE, NEW DELHI</p> <p>-----</p> <p>OFF.: 43, 1ST FLOOR, HANUMAN ROAD, CONNAUGHT PLACE, NEW DELHI</p> <p>-----</p> <p>CHAMBER No. 412A, BLOCK III, NEW LAWYERS CHAMBER BLOCK, DELHI HIGH COURT, NEW DELHI.</p> <p>-----</p> <p>201, SETALVAD BLOCK, LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI</p>	<p>MOB. : 9810153907</p> <p>-----</p> <p>MOB.: 9810469738</p> <p>-----</p> <p>MOBILE NO. 9811159944</p> <p>-----</p> <p>MOBILE NO. 9910013800</p>

	<p>----- 5. MR. RAJSHEKHAR RAO ADVOCATE</p> <p>----- 6. MR. JAYANT MEHTA ADVOCATE</p> <p>----- 7.MR. SANJOY GHOSE ADVOCATE</p> <p>----- 8. MS. ANU BAGAI ADVOCATE</p> <p>----- 9. MR. SIDDHARTH AGGARWAL ADVOCATE</p> <p>----- -10. MS. SONIA SHARMA, ADVOCATE</p>	<p>----- Z-24, LOWER GROUND FLOOR, HAUZ KHAS ENCLAVE, NEW DELHI - 110016</p> <p>----- A-338, LGF, DEFENCE COLONY, NEW DELHI-110024</p> <p>----- A-187, DEFENCE COLONY (BASEMENT), NEW DELHI - 110024</p> <p>----- 327, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI - 110003</p> <p>----- OFF.: B3/1B, LGF, SAFDARJUNG ENCLAVE, NEW DELHI - 110029</p> <p>----- B-18, LOWER GROUND FLOOR, NIZAMUDDIN EAST, NEW DELHI - 110013</p> <p>----- 137-A, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110503</p>	<p>----- PH: - 9811153933, 40583933, 40593933</p> <p>----- MOB. : 9810222511 PH: - 41401500, 24331500</p> <p>----- PH: - 981118889, 24338889</p> <p>----- PH: - 9810096764, 23388736</p> <p>----- PH: - 41825572, 46622116</p> <p>----- MOB.: 9582228856</p>
HARDAYAL MUNICIPAL PUBLIC LIBRARY	MR. SUDHIR GUPTA	CHAMBER NO. 486, EASTERN WING, DISTRICT COURT, TIS HAZARI DELHI-110054	PH.23922210,9313885241
HAJ COMMITTEE OF INDIA	MR. KHALID ARSHAD, ADVOCATE	K-36, MASJID KHALILULLAH, FLAT NO. 3A, 3RD FLOOR, BATLA HOUSE, JAMIA NAGAR, OKHLA, DELHI-110025	MOB.:9891378719 email: khalidarshad1@gmail.com

HEADQUARTERS DELHI AREA
REGIMENTAL &

OTHER AFFILIATED INSTITUTES

[LETTER DTD. 24.09.2016]

DETAILS ARE AS UNDER:

1. ARMY PUBLIC SCHOOL (APS) ,
DHAULA KUAN
2. ARMY PUBLIC SCHOOL (APS) ,
DELHI CANTT.
3. DELHI AREA PRIMARY SCHOOL
(DAPS) , DELHI CANTT
4. TAURUS DELHI AREA PRIMARY
SCHOOL (TDAPS) , DELHI CANTT
5. ARMY COLLEGE OF MEDICAL
SCIENCES (ACMS) , DELHI CANTT
6. ARMY INSTITUTE OF
EDUCATION (AIE) ,
GREATER NOIDA
7. ARMY INSTITUTE OF
MANAGEMENT TRAINING (AIMT) ,
GREATER NOIDA
8. ARMY ENVIRONMENTAL PARK
AND TRAINING AREA (AEPTA) ,
DELHI CANTT
9. TAURUS CSD CANTEEN, DELHI
CANTT
10. TAURUS OFFICERS' HOSTEL
(TOH) , DELHI CANTT
11. TAURUS ARMY BOYS HOSTEL
(TABH) , DELHI CANTT
12. ALBERT EKKA INSTITUTE
(AEI) , DELHI CANTT
13. AWWA ASHA SCHOOL,
DELHI CANTT
14. TAURUS OFFICERS' INSTITUTE
(TOI) , DELHI CANTT
15. EX SERVICEMEN CSD
CANTEEN, NOIDA
16. AASTHA COUNSELLING
CENTRE & SUJOK HEALING
CENTRE AT ARJAN VIHAR, DELHI

1. COL.R. BALASUBRAMANIAM,
VSM (RETD.)
(STANDING COUNSEL W.E.F.
01.10.2016)

-

2. MR. ANKUR CHHIBBER
(STANDING COUNSEL W.E.F.
01.10.2016)

116, LAWYERS CHAMBERS, CK
DAPHTARY BLOCK, SUPREME COURT OF
INDIA, BHAGWAN DASS ROAD, NEW
DELHI-110001

OFFICE AT:
B-5/95, SAFDARJUNG ENCLAVE,
NEW DELHI-110029

CANTT. 17.TAURUS SPORTS COMPLEX (HARBHAKSH STADIUM), DELHI CANTT 18.DELHI AREA OFFICERS' MESS			
HEMWATI NANDAN BAHUGUNA GARHWAL UNIVERSITY, SRINAGAR (GARHWAL), UTTARANCHAL-246174	M/S LEGALERIA LAW OFFICES THROUGH ITS MANAGING PARTNER MR. ASHISH KUMAR PANDEY	OFFICE ADDRESS: LEGALERIA LAW OFFICES 905, VIJAYA BUILDING, BARAKHAMBA ROAD, NEW DELHI-110001 CHAMBER ADDRESS: 60, LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI-110201	TEL:011-23384004 MOBILE: +91 9873890442
HDFC BANK (LETTER DTD. 10.04.2017)	MR. RAJAT KATYAL	R-291 A, BASEMENT, GREATER KAILASH, PART-I, NEW DELHI- 110048	MOB.: 9811250543 PH.: 011 26211488
HDFC CREDILA FINANCIAL SERVICES PVT. LTD.	MR. RISHABH SAHU, ADVOCATE	OFFICE: 165-SUPREME ENCLAVE, MAYUR VIHAR, PHASE-1, NEW DELHI- 110091	
HDB FINANCIAL SERVICES	MR.RAJESH JANGRA,ADVOCATE THE CHAMBERS OF JANGRA & ASSOCIATES	CHAMBER NO. B-68,69 B.G.S.BLOCK TIS HAZARI COURT- DELHI-110054	PH.:011 23929256 MOB: +91 9958726491 E-MAIL: jangraadvocate@gmail.com
HINDUJA LEYLAND FINANCE	GARG & ASSOCIATES	No. RU-62,IST FLOOR, NEAR POWER HOUSE,PITAMPURA, NEW DELHI- 110034	MOB: 9811252038/9868552038 EMAIL: advocatersgarg@gmail.com
<u>INSURANCE COMPANIES</u> i)TATA AIG GENERAL INSURANCE CO. LTD	1. MS. ANJALI BANSAL ----- 2. MR. SAMEER NANDWANI, ADVOCATE	26, NAVJIVAN VIHAR, NEW DELHI-110017 ----- CHAMBER No. 405, BLOCK-III HIGH COURT OF DELHI,	MOB.9911555337 ----- PH.:23381874

	NANDWANI & ASSOCIATES	NEW DELHI-110003 OFF.: G-30, JANGPURA EXTENSION NEAR EROS CINEMA, NEW DELHI-14	Ph.:24318802/43575496 MOB: 9810528802
ii)RELIANCE GENERAL INSURANCE CO. LTD	MR. SAMEER NANDWANI ----- - (LETTER DTD. 23.05.2017) (TO ISSUE THE NOTICE/SUMMONS)	CHAMBER NO. 405, CHAMBER BLOCK-III DELHI HIGH COURT NEW DELHI & D-28, JANGPURA EXTENSION NEW DELHI-110014 ----- REGIONAL OFFICE: RELIANCE GENERAL INSURANCE CO. LTD. 2 ND FLOOR, D-160/2, BEHIND HONDA COURTESY OKHLA INDUSTRIAL AREA, PHASE-I NEW DELHI-110020 CORPORATE OFFICE: RELIANCE GENERAL INSURANCE CO. LTD. CHINTAMANI AVENUE, 4 TH FLOOR, NEXT TO VIRWANI INDUSTRIAL ESTATE, OPP. WESTERN EXPRESS HIGHWAY, GOREGAON EAST, MUMBAI-400063	PH. 011-24323282-84 MOB.9810528802 -----
iii) BAJAJ ALLIANZ GENERAL INS. CO. LTD LETTER DTD. 04.02.2011	MS. RAMEEZA HAKEEM	12C, SAGAR APARTMENTS 6, TILAK MARG, NEW DELHI -1	PH. 011-44299900 FAX- 011-44299988 email: rameeza@lawassociates.in

iv) IFFCO-TOKIO GENERAL INSURANCE CO. LTD.	1. MS.SHANTHA DEVI RAMAN ----- 2. MR. PANKAJ SETH	360,SECTOR-15A NOIDA-201301 ----- OFF: P-20, SOUTH EXTENSION, PART-II,NEW DELHI - 110049 CHAMBER : 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054	PH.0120-2513038 MOB. 9868101409 E-MAIL. rsramanr@yahoo.com ----- EMAIL: pankajseth74@sify.com TELEFAX : 91-11- 26259116 MOBILE : 9811213768 RES. : 26273418,40533693
v) CHOLAMANDALAM GENERAL INSURANCE CO. LTD. & ICICI LOMBARD GENERAL INSURANCE CO. LTD.	MS. SUMAN BAGGA	220,LAWYERS CHAMBER,BLOCK-I DELHI HIGH COURT NEW DELHI & C-54,GROUND FLOOR MALVIYA NAGAR NEW DELHI	MOB.9810167439
vi) NATIONAL INSURANCE CO. LTD. [FOR DELHI REGIONAL OFFICE- I,II & II]	MR. PANKAJ SETH "NOMINATED COUNSEL"	CHAMBER No. 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-54 OFF.: P-20, SOUTH EXTN. PART-II NEW DELHI-49 : 3017, NEEL KANTH, SIR SYAD AHMED ROAD, DARYA GANJ, NEW DELHI-110002	MOB: NO. 9811213768 E-Mail: pankajseth74@sify.com
vii)ORIENTAL INSURANCE CO. LTD.	1. MR. VISHNU MEHRA ----- 2. MR. PRADEEP GAUR (LETTER DT. 20.08.2015)	246-A, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI OFFICE: C-3/166, SECTOR:36, NOIDA-201303 ----- OFFICE: D-85, PREET VIHAR,DELHI- 110092 CHAMBER: NO. 322, PATIALA HOUSE COURTS,NEW DELHI-110001	FAX : 95120-2576125 & 95120-25770599 ----- PH: 011-32082849 MOB: 9871980203, 9810081811

viii) UNITED INDIA INSURANCE CO. LTD.	M/S CHANDRA & CHANDRA	222, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003	
ix) UNITED INDIA INSURANCE CO. LTD.	MR. K.L. NANDWANI	D-2/28, JANGPURA EXTENSION, NEW DELHI-110014.	MOBILE: 9810069851/9810528802
x] NEW INDIA ASSURANCE CO. LTD.	M/S CHANDRA & CHANDRA ----- MR. KANWAL CHAUDHARY ----- MR. PANKAJ SETH, ADVOCATE ----- M/s SARIN & SARIN CO. ADVOCATES & SOLICITORS) [PANEL COUNSEL/FIRM]	222, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI-110 003 ----- OFF.ADD.:EA-413,MAYA ENCLAVE, NEW DELHI-110064. ----- OFF.: P-20, SOUTH EXTENSION PART-II, NEW DELHI-110049 : 3017, NEEL KANTH, SIR SYAD AHMED ROAD, DARYA GANJ, NEW DELHI-110002 : CHAMBER NO. 222, CIVIL SIDE, TIS HAZARI COURT, DELHI-110054 ----- 131, NEW LAWYERS CHAMBER, SUPREME COURT OF INDIA, BHAGWAN DAS ROAD, NEW DELHI-110001	----- PHONE: 25132963 MOB:- 9810050567 email:- kanwalchaudhary@indiatimes.com kanwalchaudhary@gmail.com ----- PHONE: OFF. 26259116, RES.26273418,40533693, TELEFAX:91-11-26259116 EMAIL: pankajseth74@sify.com ----- PH.: 9910160045

(LETTER DT. 25.02.2017)	- Mr. JPN SHAHI, ADVOCATE	F-86, 2 nd Floor, VIKAS PURI, NEW DELHI-110018	PH.: 28535913 MOB.: 9811148998 e-MAIL: advjpnshahi@gmail.com
xi] SHRIRAM GENERAL INSURANCE COMPANY LTD.	MR. PANKAJ SETH	OFF: P-20, SOUTH EXTENSION, PART-II, NEW DELHI - 110049 CHAMBER : 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054	EMAIL: pankajseth74@sify.com TELEFAX: 91-11-26259116 MOBILE: 9811213768 RES.: 26273418, 40533693
xii] BHARTI AXA GENERAL INSURANCE COMPANY LTD.	MR. PANKAJ SETH	OFF: P-20, SOUTH EXTENSION, PART-II, NEW DELHI - 110049 CHAMBER : 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054	EMAIL: pankajseth74@sify.com TELEFAX : 91-11-26259116 MOBILE : 9811213768 RES.: 26273418, 40533693 111111
xiii] FUTURE GENERALI INDIA INSURANCE CO. LTD. LETTER DATED 19.07.2012	MS. SHANTHA DEVI RAMAN	360, SECTOR-15A, NOIDA-201301 (U.P.)	PH.: 09868101409
xiv] HDFC ERGO GENERAL INSURANCE COMPANY LIMITED.	MR. K.L. NANDWANI	CHAMBER NO. 405, BLOCK-III, HIGH COURT OF DELHI, SHER SHAH MARG, NEW DELHI. G-30, JANGPURA EXTENSION, NEAR EROS CINEMA, NEW DELHI-110014	PH: +91-11-23381874 PH: 011-24318802, PH: +91-11-43575496 MOB: 09810069851 Email: apexlaw@hotmail.com
XV] L&T GENERAL INSURANCE CO LTD.	MR. RAJEEV M ROY		

LETTER RECEIVED ON 16.12.2015			
NATIONAL INSTITUTE OF FASHION TECHNOLOGY [NIFT]	<p>MR. KRISHNA BHUSHAN UPADHYAY (K.B.UPADHYAY)</p> <p>-----</p> <p>MR. SWETANK SHANTANU & MR. PRATAP SHANKAR</p> <p>[EMPANELLED-LEGAL RETAINER wef 14.10.2013] [AUTHORISED TO ACCEPT NOTICES & SERVICE]</p>	<p><u>CHAMBER:</u> 323, M.C. SETALVAD CHAMBERS, SUPREME COURT OF INDIA, BHAGWAN DASS ROAD, NEW DELHI-110001</p> <p><u>RESIDENCE:</u> H-22, III FLOOR, GARHWALI MOHALLA LAXMI NAGAR, DELHI-110092</p> <p>-----</p> <p>'LEGAL CONSULTUS', 444, LOWER GROUND FLOOR, MATHURA ROAD, JANGPURA, NEW DELHI-110014</p>	<p>PH:23070061 (CHAMBER) PH: 65476220 (RES) MOB:09810655095 E-mail: krishnab_upadhyay@yahoo.co.in</p> <p>-----</p>
NATIONAL COUNCIL FOR EDUCATION	<p>M/S SIKRI & CO.ADVOCATES</p> <p>-----</p> <p>MR. ARJUN HARKAULI, "STANDING COUNSEL"</p> <p>MS. MONIKA ARORA "STANDING COUNSEL"</p> <p>-----</p> <p>-</p> <p>MR. RAGHVENDER PANDEY</p>	<p>CHAMBER NO.229 DELHI HIGH COURT NEW DELHI-110 003</p> <p>C-147, EAST OF KAILASH, NEW DELHI-110 065</p> <p>-----</p> <p>CHAMBER NO. 273, LAWYERS CHAMBER, OLD BLOCK, DELHI HIGH COURT.</p> <p>-----</p>	<p>MOB: 09818072418</p> <p>-----</p>
(LETTER DATED 16.11.2016)			

	"ADDITIONAL STANDING COUNSEL"		
INDIAN OIL CORPORATION (CORPORATE OFFICE) , REFINERIES & PIPELINES DIVISIONS ----- INDIAN OIL CORPORATION LTD. {MARKETING DIVISION}	M/S KAURA & CO. ----- MR. M.M. KALRA ----- JAGAT ARORA & ASSOCIATES SOLICITORS & ADVOCATES	CHAMBER 345, DELHI HIGH COURT, NEW DELHI I-H, FIRST FLOOR, VANDANA BLDG., TOLSTOY MARG, CONNAUGHT PLACE, NEW DELHI ----- B-124, MANU APARTMENTS, LAWYERS COOPERATIVE GROUP HOUSING SOCIETY 6, MAYUR VIHAR, PHASE-I DELHI ----- CHAMBER NO. 143, DELHI HIGH COURT, DELHI CHAMBER NO. 488 (CIVIL SIDE) , TIS HAZARI COURT, DELHI RES.-CUM-OFF: "NAWAL KUNJ", HOUSE NO. 132, SECTOR 15-A, NOIDA-201301	PHONE: 2338 1487 PHONE: 2332 7461, 2335 5412, 2331 1692 ----- PHONE 55265342 (O) , 22754791 (R) MOBILE: 9810135477, EMAIL: manmohankalra@hotmail.c om ----- PHONE: 23386433 PHONE: 23991607 PHONE: 95120-2511628, 95120-2512158, TELEFAX: 95120-2513216 E-mail: rajat132noida@yahoo.co. in jagatarora@airtelbroadb and.in
INDRAPRASTHA POWER GENERATION CO. LTD.	MR. JASHAN PREET SINGH BRAR	CHAMBER NO. 463, LAWYERS CHAMBERS, HIGH COURT OF DELHI C-61, BASEMENT, LAJPAT NAGAR-1, NEW DELHI- 110 0024	
INDIAN AIRLINES CORPORATION LIMITED	M/S SURI AND COMPANY	12, GOLF APARTMENTS, SUJAN SINGH PARK, NEW DELHI - 110 003	PHONES: 2464 6776 AND 2464 6886 MOBILE: 9810629210, MR VINAY

	----- M/S BHASIN & CO. -----	----- 10TH FLOOR, 10, HAILEY ROAD, N. DELHI 110001 -----	SHAILENDRA, ADVOCATE) ----- PH. 23315024,23322601,23326 968 -----
	M/S NATH & ASSOC.	238/1 KAILASH HILLS	PH. 26911129,26835929
INDIAN BANKS' ASSOCIATION	MR. JAGAT ARORA	CHAMBER NO.143 DELHI HIGH COURT NEW DELHI-110003 RES.HOUSE NO.132 SECTOR 15A NOIDA-201301	TEL. 23386433 TEL. 95120-2511628 95120-2512158 E-MAIL: rajatarora@optoconnect.net.in
INDIAN OVERSEAS BANK	M/S MADAN LAL KHANNA & CO. ADVOCATES & LEGAL CONSULTANTS	74, JANPATH, NEW DELHI-110001	Ph.:91-11-23356664 23356665 Fax: 91-11-23321585, e-mail: mlkktax@bol.net.in
INDIA TRADE PROMOTION COUNCIL	M/S SIKRI & CO.	229, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI.	
INDIAN COUNCIL OF FORESTRY RESEARCH AND EDUCATION	1. MR. H.K. TOLANI ----- 2. MR. SANJAY KATYAL	LAWYER'S CHAMBER NO. 662, WESTERN WING, TIS HAZARI COURT, DELHI- 110054. RES: 81-C, FIRST FLOOR, GAUTAM NAGAR, NEW DELHI-110049 ----- 461, LAWYERS CHAMBERS, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003 RES.-CUM-OFFICE A-53,ASHOK VIHAR,PHASE-III	PHONE NO. 9868166350 EMAIL: advocate_hk@yahoo.co m ----- TEL.NO.23381256 TEL.27303553, 27302553

		DELHI-110052	FAX 011-27303553 MOB. 9350023553 E-MAIL sskatyal@yahoo.com
INDIAN COUNCIL OF SOCIAL SCIENCE RESEARCH (MINISTRY OF HUMAN RESOURCE DEVELOPMENT)	MR. AMITESH KUMAR	196, SIMANT VIHAR, SECTOR-14, KAUSHAMBI, GHAZIABAD-201010, UTTAR PRADESH	Mob.No. : 9811034115 PH. NO. 0120-4901439/2770879 EMAIL: amiteshkumar74@gmail.com
INDIAN COUNCIL OF MEDICAL RESEARCH	MR. R.N.SINGH [LEGAL ADVISOR ON PENAL]	CHAMBER NO. 540-541 LAWYERS CHAMBER, PATIALA HOUSE COURT, NEW DELHI-1	
ICICI BANK [LETTER DTD.26.06.2014]	MR. PUNIT K. BHALLA [NOMINATED COUNSEL]	C-154, CL JOSEPH BLOCK, TIS HAZARI COURT, DELHI-110054 OFFICE ADDRESS: BHALLA & BHALLA (LAW OFFICES), G.F.-1, GOPALA TOWER, 25, RAJENDRA PLACE, NEW DELHI-110008	
INDRAPRASTHA INSTITUTE OF INDORMATION TECHNOLOGY DELHI (A State University established by Government of NCT of Delhi)	MR. ARJUN MITRA	109, 2 nd FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOBILE: +91 9810412737 EMAIL: ajmitra@gmail.com
COMMISSIONER OF INCOME TAX (JUDICIAL) DEPARTMENT ALLOCATION OF WORK AMONG THE SENIOR AND JUNIOR STANDING COUNSEL VIDE LETTER DTD. 11.07.2017	<u>GROUP-A</u> i] PR. CIT/CIT CIT-I, CIT-2, CIT-7, CIT-8, CIT (CENTRAL) -1, CIT (TDS) -1 & 2, CIT-[EXEMPTION] ii] PR. DIT/DIT DIT-(INTELLIGENCE AND CRIMINAL INVESTIGATION) -1		

(FOR ADDRESS AND PHONE NOS.
DETAILS RECEIVED FROM EARLIER
LETTERS, MENTIONED IN BELOW
ROW, MAY BE PERUSED)

& 2, DIT-(RECOVERY)

i) MR. RAHUL CHAUDHARY
WITH MR.SANJAY KUMAR

ii) MR. ZOHEB HOSSAIN WITH
MR. DEEPAK ANAND

iii) MR. RAHUL KAUSHIK
WITH MS. VIBHOOTI MALHOTRA

GROUP-B

i] PR. CIT/CIT
CIT-3,CIT-4,CIT-5,CIT-
6,CIT-9,CIT (CENTRAL)-3,
CIT (LTU)

ii] PR.DIT/DIT
DIT(SYSTEMS)-1 TO 5

iii) WRITS AGAINST
CBDT/OUTSIDE CHARGES

i) MR. RAHUL CHAUDHARY
WITH MR SANJAY KUMAR

ii) MR. RUCHIR BHATIA WITH
MR. PUNEET RAI

iii) MR. ASHEESH JAIN WITH
MR. ARUN KHATRI

GROUP-C

i] PR. CIT/CIT
CIT-12,CIT-13,CIT-14,CIT-
15,CIT-16,CIT-22, CIT-23,
CIT-24, CIT (CENTRAL)-2

ii] PR.DIT/DIT
DIT (INV.)-2

i) MR. ASHOK MANCHANDA WITH
MR. RAGHVENDRA KISHORE SINGH

ii) MR. ZOHEB HOOSAIN WITH
MR. DEEPAK ANAND

iii) MR. ASHEESH JAIN WITH
MR. ARUN KHATRI

GROUP-D

i] PR. CIT/CIT
CIT-10,CIT-11,CIT-17,CIT-
18,CIT-19,CIT-20,CIT-21
CIT (APPROPRIATE
AUTHORITY) -1 & 2

ii] PR.DIT/DIT
DIT (INV.) -1

i) MR. ASHOK MANCHANDA
WITH MR. RAGHVENDRA
KISHORE SINGH

ii) MR. ZOHEB HOOSAIN WITH
MR. DEEPAK ANAND

iii) MR. RAHUL KAUSHIK
WITH MR. VIBHOOTI MALHOTRA

GROUP-E

i] PR. CIT/CIT
CIT (INTERNATIONAL
TAXATION) - 1 TO 3

i) MR. RAHUL CHAUDHARY
WITH MR. SANJAY KUMAR

ii) MR. RAHUL KAUSHIK WITH
MS. VIBHOOTI MALHOTRA

iii) MR. RUCHIR BHATIA
WITH MR. PUNEET RAI

<p>INCOME TAX DEPARTMENT</p> <p>(LIST OF SR./JR. STANDING COUNSELS--W.E.F.21.12.2017)</p>	<p><u>SENIOR STANDING COUNSELS</u></p>	<p>B-3/60, 3RD FLOOR, SAFDARJUNG ENCLAVE, NEW DELHI-110029</p>	<p>MOB:9999333001</p> <p>EMAIL: ashokkmanchanda19@gmail.com</p>
	<p>-----</p> <p>2.MR.RAHUL CHAUDHARY</p>	<p>-----</p> <p>5, SIRI FORT ROAD, LOWR GROUND FLOOR,DELHI-110049</p>	<p>-----</p> <p>MOB:9810567864</p> <p>Email:rahulchaudhary_rc@yahoo.com</p>
	<p>-----</p> <p>3.MR.RUCHIR BHATIA</p>	<p>-----</p> <p>210,LAWYERS CHAMBERS, HIGH COURT OF DELHI,SHERSHAH MARG, NEW DELHI-110003</p>	<p>-----</p> <p>MOB:9810371417</p> <p>Email:bhatiaruchir@gmail.com</p>
	<p>-----</p> <p>4.MR.ZOHEB HOSSAIN</p>	<p>-----</p> <p>S-74 LOWER GROUND FLOOR, GREATER KAILASH-PART 1, NEW DELHI-110048</p>	<p>-----</p> <p>PH: 011-41861099</p> <p>MOB: 9999711099</p> <p>Email: hossainzoheb@gmail.com</p>
	<p>-----</p> <p>5.ASHEESH JAIN</p>	<p>-----</p> <p>7, LAWYERS CHAMBERS, HIGH COURT OF DELHI, SHERSHAH ROAD, NEW DLEHI-110003</p>	<p>-----</p> <p>MOB: 9811125100</p> <p>Email: asheesh@aile.in</p>
	<p>-----</p> <p><u>JUNIOR STANDING COUNSELS</u></p>		
	<p>-----</p> <p>1.MR.RAGHVENDRA KISHORE SINGH</p>	<p>-----</p> <p>C-109 (LGF) , EAST OF KAILASH, DELHI-65. B-203, MAHESH APARTMENTS, VASUNDHARA ENCLAVE DELHI-96</p>	<p>-----</p> <p>MOB: 9717572557</p> <p>raghvendra.kishore@gmail.com</p>
	<p>-----</p> <p>2.MR.SANJAY KUMAR</p>	<p>-----</p> <p>B-2/307,SATYAM APARTMENT, VASUNDHARA ENCLAVE, DELHI-110002</p>	<p>-----</p> <p>MOB:9871645985</p> <p>Email:asvskrmishra@gmail.com</p>
	<p>-----</p> <p>3.MR.PUNEET RAI</p>	<p>-----</p> <p>D-3/16, LGF, ANSARI ROAD,16,DARYA GANJ, NEW DELHI-110002</p>	<p>-----</p> <p>MOB:9810023745</p> <p>Email:puneetraiadvocate@gmail.com</p>
	<p>-----</p> <p>4.MR.DEEPAK ANAND</p>	<p>-----</p> <p>292, BLOCK 2, DELHI HIGH COURT, NEW DELHI-110003</p>	<p>-----</p> <p>MOB:9910039942</p> <p>Email:</p>

	----- 5.MS.VIBHOOTI MALHOTRA -----	----- 2080 ,SECTOR-28 ,FARIDABAD-121008 -----	danandadv@gmail.com ----- PH:0129-4102080 MOB:9811155275 Email: vibhootimalhotra@gmail.com -----
	----- 6.MR.AJIT SHARMA -----	----- 1501,TOWER 2,SUPREME TOWERS, SECTOR 99, NOIDA, PIN-201304 OFFICE: C-25 NIZAMUDDIN EAST, NEW DELHI-14 CHAMBER: 320, CK DAPHLARY CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI-110001 -----	----- PH: 011-41320222 MOB: 9910940004 Email: Sharma.ajit@gmail.com -----
	----- 7.MS.LAKSHMI GURUNG -----	----- D-12, LOWER GROUND FLOOR, LAJPAT NAGAR-3, NEW DELHI-110024 -----	----- MOB: 9313004529 Email: lgpureself@gmail.com -----
IRCON INTERNATIONAL LIMITED (LETTER DTD. 17.11.2015)	MS. LEENA TUTEJA	265, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI-110003 OFFICE: C-8, JUNG PURA EXTENSION NEW DELHI	PH: 23386638 PH: 24318516, 24318517, 24318518 MOB: 9810049061, 9868524879
IDBI BANK (LETTER DTD. 17.05.2016)	M/S KESAR DASS B. & ASSOCIATES, CORPORATE & COMMERCIAL LAWYERS	15, BIRBAL ROAD, GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI- 110014	PH:011-24319971-72 EMAIL: sanjay.bhatt@kesardass.org abhishek.anand@kesardass.org
THE INSTITUTE OF COMPANY SECRETARIES OF INDIA (LETTER DT. 30.09.2016)	MR. R.D. MAKHEEJA, ADVOCATE	CHAMBER No. 383, BLOCK II, DELHI HIGH COURT, NEW DELHI OFFICE-CUM-RESIDENCE: B-41, NEW KRISHNA PARK, NEAR JANAKPURI (WEST) METRO STATION, NEW DELHI- 110018	TEL.No.: 931227305 e-MAIL: rdmakheeja@gmail.com TEL.No.:9811095295

INDIAN BANK	MR. BRIJESH KUMAR TAMBER	LAWYERS CHAMBERS NO. 260 DELHI HIGH COURT, NEW DELHI C-10, BASEMENT NIZAMUDDIN (WEST), NEW DELHI-110013	MOB.: 9811829656 9891125411 PH.: 011-41030212-215
INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD. (LETTER DTD. 15.07.2017)	MR. NIKHIL MAJITHIA, ADVOCATE (STANDING COUNSEL)	114, FIRST FLOOR, MASJID ROAD, BHO GAL, JANGPURA, NEW DELHI- 110014	MOB.: 9910415522 E-MAIL: nikhil.majithia@gmail.com
INDIA INFOLINE FINANCE LTD. INFINA FINANCE PRIVATE LTD.	1. MR. SANJAY GUPTA, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL) ----- 2. MR. ATEEV MATHUR, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL)	CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 OFFICE: R-26 SOUTH EXTENSION, PART-II, NEW DELHI-110049. ----- CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 OFFICE: R-26 SOUTH EXTENSION, PART-II, NEW DELHI-110049.	MOB: +91 9811152920 PH: +91 11 46175500 EMAIL: sanjay_gupta@sngpartners.in ----- MOB: +91 9811800816 PH: +91 11 46175500 EMAIL: ateev_mathur@sngpartners.in
INDUSIND BANK Dated: 07.12.2017	MR. MANISH SHARMA,ADVOCATE (NOMINATED/STANDING COUNSEL)	63, LGF, SANT NAGAR,EAST OF KAILASH, NEW DELHI-110065	MOB: 9971944566 9811788679 EMAIL:manish2586@hotmail.com
JAWAHARLAL NEHRU UNIVERSITY NEW DELHI-110 067 (LETTER DTD. 15.06.2017)	MS. MONIKA ARORA 'STANDING COUNSEL' (NO OTHER PERSON SHALL BE ENTITLED TO RECEIVE NOTICE, WRIT PETITIONS ETC. ON BEHALF OF JNU)	B-100 (FIRST FLOOR) SHIVALIK MALVIYA NAGAR NEW DELHI-110017 CHAMBER NO. 446, BLOCK-I LAWYERS' CHAMBER DELHI HIGH COURT	
JAMIA MILLIA ISLAMIA UNIVERSITY	DR. AMIT GEORGE	CHAMBER NO. 316, LAWYERS CHAMBER BLOCK-1, DELHI HIGH COURT, NEW DELHI	MOBILE: +91-9910524364 TEL: 011-417546995 011-26177424

<p>[LETTER DTD. 04.09.2015]</p>	<p>----- - MS. ZEBA KHAIR (LETTER DTD. 21.04.2016)</p>	<p>T-15, GREEN PARK EXTENSION, NEW DELHI-110016</p> <p>ALSO AT: CHAMBER OF LEGAL ADVISOR, LEGAL & ORDINANCE CELL, OFFICE OF THE REGISTRAR, ADMINISTRATIVE BLOCK, JAMIA MILLIA ISLAMIA, JAMIA NAGAR, NEW DELHI-110025</p> <p>----- CHAMBER NO. 604, BLOCK NO. 3, DELHI HIGH COURT, NEW DELHI.</p> <p>RESIDENCE-CUM-OFFICE ADDRESS: 27, POCKET - 1, JASOLA VIHAR, NEW DELHI</p>	<p>----- MOBILE: +91-9810602612 E-MAIL : zkadvocate@gmail.com</p>
<p>JAMIA HAMDARD (HAMDARD UNIVERSITY)</p>	<p>MR. SAKET SIKRI, ADVOCATE</p>	<p>CHAMBER NO. 229, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003</p>	
<p>JOINT ENTRANCE EXAMINATION (ADVANCED) 2016 INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI</p>	<p>MR. ARJUN MITRA</p>	<p>109, 2ND FLOOR, SUNDER NAGAR, NEW DELHI-110003</p>	<p>MOB.:9810412737</p> <p>E-MAIL: ajmitra@gmail.com</p>
<p>JOINT ENTRANCE EXAMINATION (ADVANCED) 2017 INDIAN INSTITUTE OF TECHNOLOGY MADRAS</p> <p>(LETTER DTD. 20.04.2017)</p>	<p>MR. ARJUN MITRA</p>	<p>109, 2ND FLOOR, SUNDER NAGAR, NEW DELHI-110003</p>	<p>MOBILE: +91 9810412737</p> <p>EMAIL: ajmitra@gmail.com</p>
<p>JM FINANCIAL CREDIT SOLUTIONS LIMITED</p>	<p>DHAVAL VUSSONJI & ASSOCIATES, ADVOCATES AND</p>	<p>DD-13, KALKAJI EXTENSION, KALKAJI, NEW DELHI-110019</p>	

	SOLICITORS		
JM FINANCIAL PRODUCTS LIMITED	DHAVAL VUSSONJI & ASSOCIATES, ADVOCATES AND SOLICITORS	DD-13, KALKAJI EXTENSION, KALKAJI, NEW DELHI-110019	
JAMNALAL SONS PRIVATE LIMITED	1.MS. BINDU SAXENA ----- 2. MR. SHAILENDRA SWARUP PARTNERS OF M/S SWARUP & ASSOCIATES, ADVOCATES SUPREME COURT & HIGH COURT	M/S SWARUP & ASSOCIATES 6 th FLOOR, J.K. BUILDING, VIPPS CENTRE NO.2, MASJID MOTH L.S.C., GREATER KAILASH-II NEW DELHI-110048	MOB: 9810019293 EMAIL: basaxena@swarupco.com ----- MOB: 9810019294 TEL: 91 (11) 29221435, 29225875 , 29227534/35 FAX: 91 (11) 29228625, 29212904 EMAIL: sswarup@swarupco.com
JUDO FEDERATION OF INDIA (LETTER DT. 11.10.2017)	1.MR.GAJINDER KUMAR, ADVOCATE (ENRL.NO. 773/90) 2.MS.KIRAN JAI ,ADVOCATE (ENRL.NO.538/89)	A-14, NIZAMUDDIN EAST, NEW DLEHI	MOB:9810124482 MOB:9999939428
KENDRIYA VIDYALAYA SANGATHAN (14.9.2006)	MR. S. RAJAPPA, ADVOCATE "SENIOR STANDING COUNSEL" (SOLELY AUTHORISED TO ACCEPT ADVANCE NOTICE/DASTI NOTICE AND OTHER NOTICES VIDE LETTER DATED 27.07.2016) ----- MR. R.N. SINGH, ADVOCATE 'EMPANELLED STANDING COUNSEL'	CHAMBER-91, LAWYERS CHAMBERS (A.K. SEN BLOCK) , SUPREME COURT OF INDIA, NEW DELHI - 110 001 RES: 36-C, POCKET-B, SFS FLATS, NEW KONDLI, MAYUR VIHAR-III, DELHI-110 096 ----- 540-541, LAWYERS CHAMBERS, PATIALA HOUSE COURTS, NEW DELHI- 110001	MOBILE: 9810063946 TELE-FAX: 22620344 e-mail: rajappa1960@yahoo.com advocaterajappa@gmail.com om -----

<p>LETTER DATED 31.05.2016</p>	<p>----- MS. ANJANI AIYAGARI ADVOCATE ----- MR. K.M. SINGH 'EMPANELLED STANDING COUNSEL' ----- - MR. ANIL NAG 'SENIOR COUNSEL' ----- - MRS. RASHMI BANSAL 'SENIOR COUNSEL' ----- MR. ASHOK KUMAR SHARMA 'COUNSEL'</p>	<p>----- 64, NEHRU APARTMENTS, KALKAJI, OUTER RING ROAD, NEW DELHI-110019 ----- G-8, GALI No. 20, RAJAPURI, UTTAM NAGAR, NEW DELHI ----- A-64, SECTOR-39, NOIDA U.P., PIN-201303 ----- O-3/2, SECTOR-13, R.K. PURAM, DELHI-110066 ----- CHAMBER NO. K-159, TIS HAZARI COURTS, DELHI-110054</p>	<p>----- ----- -----</p>
<p>KARVY FINANCIAL SERVICES LIMITED (LETTER DTD. 16.08.2017)</p>	<p>MR. RISHI SETHI D-2701/1999 'NOMINATED COUNSEL'</p>	<p>SETHI & ASSOCIATES F-18, L.G.F., LAJPAT NAGAR-III, NEW DELHI-110024</p>	<p>MOB.: 9811088212 TIMING 10.30 AM TILL 4 PM</p>
<p>KOTAK MAHINDRA PRIME LIMITED</p>	<p>MR. VIKAS CHOPRA</p>	<p>21/31-G, MALL ROAD, DELHI-110054</p>	<p>CONTACT NOS.: 9212036118, 011-23958107</p>
<p>KOTAK INFRASTRUCTURE DEBT FUND LTD. KOTAK MAHINDRA INVESTMENTS LTD.</p>	<p>1. MR. SANJAY GUPTA, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL) -----</p>	<p>CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 OFFICE: R-26 SOUTH EXTENSION, PART-II, NEW DELHI-110049. -----</p>	<p>MOB: +91 9811152920 PH: +91 11 46175500 EMAIL: <a href="mailto:sanjay_gupta@sngpartner
 s.in">sanjay_gupta@sngpartner s.in -----</p>

	2. MR. ATEEV MATHUR, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL)	CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 OFFICE: R-26 SOUTH EXTENSION, PART-II, NEW DELHI-110049.	MOB: +91 9811800816 PH: +91 11 46175500 EMAIL: ateev_mathur@sngpartners.in
SHRI LAL BAHADUR SHASTRI RASHTRIYA SANSKRIT VIDYAPEETHA	1. MR. SHIBASHISH MISHRA (ADVOCATE- ON-RECORD) (SUPREME COURT OF INDIA) ----- 2. M/S G.D. GOEL & CO. ADVOCATES	E-83, GREATER KAILASH-II, N. DELHI-110048 ----- CHAMBER No. 227, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI-110 003 RES.: D-14, MARG NO.13 SAKET, NEW DELHI-17	MOB.9560193341 email.smisra65@hotmail.com ----- PHONE: 2338 9831 MOBILE: 9811316846
LOK SABHA SECRETARIAT	MS. MANINDER ACHARYA MR. SACHIN CHOPRA MS. ANUPAM SANGHI MR. VIVEK SAHARYA	NO. 154, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI-110003	
LAND ACQUISITION, LAND & BUILDING DEPARTMENT, GOVT. OF NCT OF DELHI (LETTER DT.17.02.2017)	MR. YEESHU JAIN, ADVOCATE "STANDING COUNSEL" [TERM EXTENDED FOR ONE YEAR WEF 01.01.2017]	380, LAWYERS CHAMBERS, BLOCK-II, DELHI HIGH COURT, NEW DELHI -110003	MOB.: 9811394417
LIC OF INDIA	MR. KAMAL MEHTA [WEF 26.09.2014]	CHAMBER No. 398, LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, NEW DELHI	MOB.: 9810249271, MOB(OFF.) 9650366248, 9717216660

		OFF.: A-188, LGF, DEFENCE COLONY, NEW DELHI-24	PH.: 011-24657221-22 EMAIL: kamalnco@gmail.com
NOMINATED COUNSEL/INCHARGE LEGAL AID (CRIMINAL SIDE)	MR. SUMEET VERMA	CHAMBER NO.250, LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI	TEL : OFF:23070848 EMAIL: sumeet_verma@yahoo.com
L&T FINANCE HOLDINGS LTD. L&T FINANCE LTD. L&T INFRASTRUCTURE FINANCE CO LTD. L&T HOUSING FINANCE LTD.	MR. PUNIT KUMAR BHALLA- BHALLA & BHALLA ASSOCIATES	OFFICE: GF-1, GOPALA TOWERS, 25 RAJENDRA PLACE, NEW DELHI-110008	MOB: +919810080772 EMAIL: punitbhalla@aol.com punitbhalla@live.com
LALIT KALA AKADEMI NATIONAL ACADEMY OF ART AN AUTONOMOUS ORGANISATION OF MINISTRY OF CULTURE, GOVERNMENT OF INDIA (LETTER DT. 15.11.2017)	MR. UMESH SHARMA, ADVOCATE	112, NEW DELHI HOUSE BARA KHAMBA ROAD, NEW DELHI-110001	MOB: 9868235388 PH: 23355388 EMAIL: legalhelplineindia@gmail.com
NATIONAL FERTILIZERS LTD.	MS. MANINDER KAUR	CHAMBER NO. 392, 96, CHAMBER BLOCK, DELHI HIGH COURT, NEW DELHI. CHAMBER NO.25, CIVIL WING, DISTT. COURTS, TIS HAZARI, DELHI-110054 RES:A-105, PRIYADARSHNI APARTMENTS, I.P. EDTESSION, N. DELHI-92	MOB. 9811704188 E-MAIL: maninderkaur_adv@yahoo.co.in PH.22724250

	----- - MR. AKSHAY CHANDRA (LETTER DT. 19.04.2016) [PANEL VALID TILL 31.10.2017]	----- A-230, FIRST FLOOR, DEFENCE COLONY, NEW DELHI CHAMBER NO. 246A, BLOCK-I, HIGH COURT OF DELHI, NEW DELHI	----- TEL: 011-41036821/22/23 MOB: 9910401230
NATIONAL AVIATION COMPANY OF INDIA LTD. (NACIL)	M.V.KINI & CO. ADVOCATES & SOLICITORS	KINI HOUSE 6/39, JUNG PURA- 'B' NEW DELHI-110 014	TEL:01124371038 /1039/ 1040 FAX:+91 11 2437 9484 E-mail: delhi@mvkini.com
MINISTRY OF RAILWAYS [05.01.2015]	MR. JAGJIT SINGH (STANDING COUNSEL) ----- MS. ARUNA TIKKU ADDITIONAL STANDING COUNSEL	156, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI-110 003 M-70, GREATER KAILASH PART-II, {MAIN MARKET}, NEW DELHI ----- 101, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003 D-36, PAMPOSH ENCLAVE, GREATER KAILASH-1, NEW DELHI	{M} 9810034684 011-2338 2399 EMAIL:jagjitsinghadvo ca te@yahoo.co.in Jagjitsingh70@gmail.com ----- TEL: 2338 1995 2622 9964 AND 2541 0254
MINISTRY OF LAW AND JUSTICE, DEPARTMENT OF LEGAL AFFAIRS, (JUDICIAL SECTION) [21.11.2006]	MR. PREMASHIS CHOUDHURY [PANEL ADVOCATE] "CENTRAL GOVT. PLEADER" ----- MR. ARPIT SHUKLA	OFFICE: 395 LAWYER'S CHAMBER, DELHI HIGH COURT BLOCK - II, NEW DELHI RES: W86/18A, ANUPAM GARDEN P.O. IGNOU, SAINIK FARMS, NEW DELHI - 110068 ----- J-150, SECTOR 41, NOIDA, UP-	----- MOB: 9871431988

	<p>[GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 30.12.2015) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p> <p>-----</p> <p>- MR. AJAY GOYAL [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 30.12.2015) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p> <p>-----</p> <p>- MR. VIVEK GUPTA [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 30.12.2015) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p> <p>-----</p>	<p>201301</p> <p>-----</p> <p>D-91, KAMLA NAGAR, DELHI-110007</p> <p>-----</p> <p>CU-161, VISHAKHA ENCLAVE, PITAMPURA, DELHI - 110034</p> <p>-----</p>	<p>-----</p> <p>MOB: 9717701768</p> <p>-----</p> <p>MOB: 9810033139 9910033139</p> <p>-----</p> <p>MOB: 9654169406</p> <p>-----</p>
<p>LETTER/ORDER DT. 04.05.2016</p> <p>-----</p> <p>(LETTER DT. 16.10.2017)</p>	<p>- MS. ANJU GUPTA [SENIOR PANEL COUNSEL] (ORDER DATED 04.05.2016) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p> <p>-----</p> <p>- MR. NIKHIL GOEL, ADVOCATE</p> <p>[CENTRAL GOVT. STANDING COUNSEL FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION EXCEPT THE CASES OF RAILWAYS &</p>	<p>-----</p> <p>DU-33, PITAMPURA (NEAR INCOME TAX COLONY), DELHI-110034</p> <p>-----</p> <p>43, LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI-110001</p> <p>-----</p>	<p>-----</p> <p>MOB: 9810133254 PH: 011-23389593</p> <p>-----</p> <p>EMAIL: reachnikhilgoel@gmail.com</p>

	<p>TAXATION) (OORDER DATED 16.10.2017) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p> <p>----- - MR. ANIL DABAS [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 04.05.2016) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p> <p>----- - MR. ASHWANI KUMAR CHOUDHARY [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 04.05.2016) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p> <p>----- - MR. MAHENDRA BHARDWAJ [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 04.05.2016) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p> <p>----- - MR. S.D. WINDLESH [SENIOR PANEL COUNSEL]</p> <p>(FOR CONDUCTING LITIGATION</p>	<p>----- H.NO. 99, VILLAGE-RASULPUR, P.O.-RANI KHERA, DELHI-81</p> <p>----- B-16/G-2, DILSHAD GARDEN, DELHI- 95</p> <p>----- 528/2A, STREET NO.5, VISHWAS NAGAR, SHAHDARA, DELHI-92</p> <p>----- C 4/155 (IST FLOOR), YAMUNA VIHAR, DELHI-110053</p>	<p>----- MOB: 9953877332</p> <p>----- MOB: 9810073395</p> <p>----- MOB: 9899393940</p> <p>----- MOB.: 9811169203</p>
(LETTER DT. 01.06.2016)			
(LETTER DT. 30.12.2016)			

	<p>IN RESPECT OF CENTRAL GOVERNMENT)</p>		
<p>(LETTER DT. 24.01.2017)</p>	<p>----- - MR. NITIN SINGH [SENIOR PANEL COUNSEL]</p> <p>(FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)</p>	<p>----- 307, NEW LAWYERS CHAMBERS, BHAGWAN DASS ROAD, SUPREME COURT, NEW DELHI-110001</p>	<p>----- MOB.: 9990423291 9990621394</p> <p>EMAIL: adv.nitinsingh@yahoo.com</p>
<p>(LETTER DT. 30.01.2017)</p>	<p>----- - MR. VINOD DIWAKAR (CENTRAL GOVT. STANDING COUNSEL)</p> <p>(FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)</p>	<p>----- BUILDING NO. 3, BIRBAL ROAD, 2ND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014</p>	<p>----- MOB.: 9810773017</p> <p>PH.: 011-43541043</p> <p>E-MAIL: office@vinoddiwakar.com</p>
<p>(ORDER DTD. 30.06.2017)</p>	<p>----- - MR. MANU CHATURVEDI (GOVT. PLEADER)</p> <p>(FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)</p>	<p>----- CHAMBER NO. 702, PATIALA HOUSE COURTS, NEW DELHI-110001</p>	<p>----- MOB. : 7838904738</p> <p>E-MAIL: manuchaturvedi@gmail.com</p>
<p>(ORDER DT. 30.08.2017)</p>	<p>----- - MR. SANJAY KUMAR, ADVOCATE</p>	<p>----- H.NO. 10/12 PANT NAGAR, JANG PURA EXTENSION, NEW DELHI</p>	<p>----- MOB.: 9654417067</p> <p>E-MAIL: sanjaykr.delhi@gmail.com</p>

	<p>(SENIOR PANEL COUNSEL)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION EXCEPT THE CASES OF RAILWAYS & TAXATION FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS)</p> <p>-----</p> <p>MR. APAR CHOPRA, ADVOCATE (GOVERNMENT PLEADER)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS) .</p> <p>-----</p>	<p>-----</p> <p>F-8, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013</p> <p>-----</p>	<p>-----</p> <p>MOB: 9999925107</p> <p>E-MAIL: aparchopra@yahoo.in</p> <p>-----</p>
<p>ORDER DT. 15.11.2017</p>	<p>MR. PRATYUSH MIGLANI (SENIOR PANEL COUNSEL)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS) .</p> <p>-----</p>	<p>D-11 (LGF), GULMOHAR PARK, NEW DELHI-110049</p> <p>-----</p>	<p>-----</p> <p>MOB: 9811014020</p> <p>EMAIL: pratyush@miglanivarmandco.com</p> <p>-----</p>
<p>ORDER DT. 01.12.2017</p>	<p>MS. PREMA PRIYADARSHINI (SENIOR PANEL COUNSEL)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION</p>	<p>K-246, KANGRA NIKETAN, VIKASPURI, NEW DELHI-18</p>	<p>MOB: 9818107970 EMAIL:premapriyadarshini@gmail.com</p>

<p>ORDER DT.21.12.2017</p>	<p>(EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS) .</p> <hr/> <p>MS. AMRITA PRAKASH (CENTRAL GOVT. STANDING COUNSEL)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS) .</p> <hr/> <p>MR. K.V.GIRISH CHOWDARY (GOVERNMENT PLEADER)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS) .</p>	<p>75-76, UPPAR 1ST FLOOR, GURU ANGAD NAGAR, EXTENSION, LAXMINAGAR, DELHI92.</p> <hr/> <p>A-46, FIRST FLOOR, DEFENCE COLONY, NEW DELHI-110024.</p>	<p>MOB:9818667963 Email: amritaprakash79@gmail.com</p> <hr/> <p>MOB: 9999592754 EMAIL: girishkosaraju@gmail.com</p>
<p>MINISTRY OF LAW AND JUSTICE,DEPARTMENT OF LEGAL AFFAIRS JUDICIAL SECTION, GOVERNMENT OF INDIA [23.11.2006]</p>	<p>MR. SUBHASH BANSAL SENIOR CENTRAL GOVERNMENT COUNSEL,</p>	<p>CH. NO. 201, LAWYERS CHAMBERS COMPLEX, NEW DELHI COURTS, PATIALA HOUSE, NEW DELHI-110001.</p> <p>OFF.-RES: 287, GROUND FLOOR, TOWER NO. 3SUPREME ENCLAVE, MAYUR VIHAR-I, DELHI-110091.</p>	<p>PH: 23381047, 23387139 PH: 22756360, 22753048 FAX: 22753048 MOBILE: 9810015886 EMAIL: bansal_subhash@yahoo.co</p>

			m
MUNICIPAL CORPORATION OF DELHI	1. MR. SANJEEV SABHARWAL (09.02.2012)	<u>RESIDENCE-CUM-OFFICE</u> S-432, Greater Kailash-I New Delhi-110048 <u>CHAMBER:</u> 430-31, Delhi High Court New Delhi-110003	Ph:46567338, 29239458 Mob: 9810031680,9910106949 Ph: 23388843 E-mail: solicitor6@gmail.com
----- 07.09.2006	2. MR. O.P. SAXENA,	CHAMBER NO. 372, HIGH COURT OF DELHI, NEW DELHI.	PH: 23386446 M-98-100-12444
	3. MR. ANOOP BAGAI,	491, LAWYERS' CHAMBERS, B,OCK-II, HIGH COURT OF DELHI,NEW DELHI-110003	TEL: 233884585 (CHAMBER) 9811062064, 9873309991
	----- 4. MS.MINI PUSHKARNA	F-254, VIKAS PURI, NEW DELHI 110018 CHAMBER NO. 346-A, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-03	PH. 91-11-28534497, TELE: 23388843 TELE: 9868620151 TELEFAX: 91-11-23386355 MOBILE: 9810674872 E-MAIL: pushkarnas@vsnl.com , pushlaw@yahoo.co.in
	5. MR. AJAY ARORA	----- CHAMBER/ OFFICES: 430-31, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI. CHAMBER NO. 328, WESTERN WING, TIS HAZARI COURTS, DELHI RESIDENCE: 236-E, MIG FLATS, RAJOURI GARDEN, NEW DELHI-110027	TELE: 9811160827 (M) E.MAIL: www.ajay_arora124@yahoo.co.in PHONE:23388843 PHONE:26964610
----- 22.08.06	6. MR.SHIVINDER CHOPRA	CHAMBER: 430 ,LAWYER' CHAMBER BLOCK NO.1HIGH COURT OF	EMAIL:

	<p>-----</p> <p>7. MR. GAURANG KANTH</p>	<p>DELHI, NEW DELHI.</p> <p>OFFICE: 3, UDAY PARK, AUGUST KRANTI MARG, NEW DELHI</p> <hr/> <p>CHAMBER NO. 431, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI.</p> <p>OFFICE ADDRESS: A-9, NIZAMUDDIN EAST, NEW DELHI-110013</p>	<p>shivinder_chopra@rediffmail.com</p> <p>MOBILE NO. 9811479297</p> <hr/> <p>(91)11-24359593, 24359594/24359597 FAX: (91)11-41825223</p>
MAHANAGAR TELEPHONE NIGAM LIMITED	1. M/S SIKRI AND COMPANY	CHAMBER NO.229, LAWYERS CHAMBERS, DELHI HIGH COURT. NEW DELHI-110 003	PH. 23388777 FAX: 23385559
	2. MR DINESH AGNANI	265, LAWYERS CHAMBERS DELHI HIGH COURT, NEW DELHI.	PH.23386838, 24318516,24318517 FAX: 24318521
MEDICAL COUNCIL OF INDIA	MR. AMIT KUMAR	INDUS LAW ASSOCIATES B-45/47, SHIV MAHAL BULDG. NEAR PVR PLAZA CINEMA, CONNAUGHT PLACE, N.DELHI-110001	PH.9312267089, 011-23752788, 43582788, FAX 011-23752789 e.mail- induslawassociates@gmail.com
	M/S EDULAW, ADVOCATES & SOLICITORS,	E-9, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013	PHONE NOS.011-46010609, 40544979 MOBILE NO. 9999012345
MAHARAJA AGRASEN COLLEGE (UNIVERSITY OF DELHI)	MR. AMIT KHEMKA	490, LAWYERS' CHAMBER HIGH COURT OF DELHI, NEW DELHI	

MINISTRY OF INFORMATION AND BROADCASTING (FM CELL) (LETTER DT. 28.04.2016)	MR. RAJEEV SHARMA	PETITION CONCERNING FM RADIO BROADCASTING MATTER TO BE FORWARDED TO THE MINISTRY FOR ENTRUSTING TO MR. RAJEEV SHARMA	
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING) (NOTIFICATION DT. 16.06.2016)	MR. NIKHIL GOEL, ADVOCATE (SPECIAL PUBLIC PROSECUTOR) MR. RIPUDAMAN SINGH BHARDWAJ, ADVOCATE (SPECIAL PUBLIC PROSECUTOR) MR. ANUPAM S. SHARMA, ADVOCATE (SPECIAL PUBLIC PROSECUTOR)	FOR PROSECUTION OF CASES INSTITUTED BY DELHI SPECIAL POLICE ESTABLISHMENT (CBI) AND APPEALS, REVISIONS OR OTHER MATTERS ARISING OUT OF THE CASES INVESTIGATED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CBI) FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER .	
MINISTRY OF FINANCE, DEPARTMENT OF REVENUE, CENTRAL BOARD OF EXCISE & CUSTOMS (LEGAL CELL) (LETTER DT. 09.06.2016) PANEL OF COUNSELS FOR HANDLING LITIGATION OF INDIRECT TAXES TILL 08.06.2019)	<u>SENIOR STANDING COUNSELS</u> 1. MR. PRAMOD KUMAR RAI 2. MR. HARPREET SINGH 3. MR. AMIT BANSAL 4. MR. SANJEEV NARULA <u>JUNIOR STANDING COUNSELS</u> 1. MR. SAMEER JAIN 2. MS. K. ENATOLI SEMA 3. MR. KAPIL RASTOGI 4. MR. DEEPAK ANAND 5. MR. LOHITAKSHA SHUKLA 6. MR. PRATAP SINGH AHLUWALIA		
MAGMA FINCORP LIMITED	SANJEEV SINGH & ASSOCIATES, ADVOCATES	B-13, LOWER GROUND FLOOR, CHIRAG ENCLAVE, NEW DELHI-110048	MOB: 9810122176 E-MAIL: ssalawfirm@ssalawfirm.in
MANAPPURAM FINANCE LIMITED	MR. SANDEEP SHARMA	K-583, IInd FLOOR, NEAR DR.	MOB: 08285692786

		SAHIB SINGH VERMA COMMUNITY CENTRE, JAHANGIR PURI, DELHI-110033	E-MAIL: advssraghuvanshi@gmail.com
NATIONAL COUNCIL FOR EDUCATIONAL RESEARCH AND TRAINING ----- LETTER DT. 27/11/2017	MR. R.K. SINGH ----- MR. ASHOK KUMAR PANIGRAHI, ADVOCATE (LEGAL CONSULTANT NCERT) MR. MANISH KUMAR SARAN, ADVOCATE (PANEL ADVOCATE)	51-B, FRIENDS COLONY EAST NEW DELHI 110065 ----- CHAMBER NO. 47, OLD CHAMBER BLOCKS SUPREME COURT CAMPUS NEW DELHI 216-B/1, GAUTAM NAGAR Opp. Gate No.10, GULMOHAR PARK NEW DELHI	MOB: 9868525085 MOB: 9891643652
NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD	MR. G.B. TULSIANI MR. T.K. GANJU	468, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI 472, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI	(TEL: 23070230, 23384307) -----
NATIONAL FEDERATION OF FISHERMEN'S CO-OPERATIVES LTD. (INDIA)	1. MR. JOG SINGH, SR. NOMINATED COUNSEL 2. MR. BALWINDER SINGH JUNIOR NOMINATED COUNSEL 3. MISS RAVI BIRBAL 4. MR. NAUSHAD AHMAD KHAN	BOTH AT 528, PATIALA HOUSE COURTS, NEW DELHI-110 001 ----- RES: A-25, KRIPAL APARTMENT I.P. EXTENSION, PATPARGANJ NEW DELHI-110 092 313, LAWYERS CHAMBERS DELHI HIGH COURT, NEW DELHI ----- S-513, SECOND FLOOR, SCHOOL BLOCK MAIN VIKAS MARG, SHAKARPUR-II, DELHI - 110092.	(TEL: 2338 3298) (TEL: 2272 6285) (CELL: 9810000762 AND 20052624) CELL PHONE: 9818024661 TELE-FAX: 011-42486199 MOB; 9868111799.
NATIONAL INTERNET EXCHANGE OF	MR. TAPAN CHOUDHARY	NIXI	E-MAIL:

INDIA [17.7.2006]		121-123, ANSAL TOWER, 38, NEHRU PLACE, NEW DELHI-19	paralegal.tapan@nixi.in Telefax:+91-11-41674312 Mob: +91-9911089164
NATIONAL INSTITUTE OF OPEN SCHOOLING (FORMERLY NATIONAL OPEN SCHOOL)	MR S. RAJAPPA, ADVOCATE	CHAMBER 94, LAWYERS CHAMBERS SUPREME COURT OF INDIA NEW DELHI-110 001	TEL : 2261 5878 MOBILE : 9810063946
NATIONAL CONSUMER CO-OP. CONSUMERS' FEDERATION OF INDIA LTD.	MR. J.P. SENGH	421, LAWYERS CHAMBERS, HIGH COURT OF DELHI NEW DELHI-110 003	PHONE: 2338 7169
NATIONAL COUNCIL FOR TEACHER EDUCATION [NCTE] [LETTER DTD.18.07.14]	NOTICES, PETITIONS, ETC SHALL BE SERVED TO: MR. B.P. PANDEY UNDER SECRETARY (LEGAL) OF NCTE (HQ), BAHADUR SHAH ZAFAR MARG, NEW DELHI-110002		
(LETTER DT. 27 TH , OCT 2017)	<u>PANEL COUNSELS</u> MR. ASHOK KUMAR PANIGRAHI, ADVOCATE MR. ARJAN HARKAULI, ADVOCATE	CHAMBER 47, LAW CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI-110001 W-127, 2 ND FLOOR, GREATER KAILASH	MOB: 9868525085 MOB: 9818072418

		PART-II, NEW DELHI-110048	
	MS. MONIKA ARORA, ADVOCATE	B-100, FIRST FLOOR, SHIVALIK, MALVIYA NAGAR, NEW DELHI-110017	MOB: 9810246300
	----- MS. SONALI MALHOTRA, ADVOCATE	A-4, NEW RAJINDER NAGAR, NEW DELHI-110060	MOB: 9818024129
	----- MR. RAGHAVENDRA PANDEY, ADVOCATE	1/38, GROUND FLOOR, ROOP NAGAR, NEW DELHI-110007	MOB: 9999829991, 9818110078
	----- MR. KISHAN NAUTIYAL, ADVOCATE	607, LAWYERS CHAMBERS, PATIALA HOUSE COURTS, NEW DELHI-110001	MOB: 9810188642
	----- MS. ARUNIMA DWIVEDI, ADVOCATE	CHAMBER NO.358, LAWYERS CHAMBERS BLOCK-1 DELHI HIGH COURT, NEW - DELHI-110003	MOB: 9810916537
	----- MR. ROHIT GANDHI, ADVOCATE	CHAMBER NO. 36, R.K. GARG BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110201	MOB: 9818610321
	----- MR. SAURABH CHADDA, ADVOCATE	B-55, 3 RD FLOOR, JEEWAN/NIKETAN, LIC COLONY, PASCHIM VIHAR, NEW DELHI-110087	MOB: 8800152500
	----- MR. YASHWARDHAN, ADVOCATE	201, FIRST FLOOR, KAILASH HILLS, NEW DELHI-110065	MOB: 9650057524
NATIONAL COUNCIL FOR TEACHER EDUCATION	M/S SIKRI & CO. ADVOCATES	CHAMBER NO.229 DELHI HIGH COURT NEW DELHI-110 003 C-147, EAST OF KAILASH NEW DELHI-110 065	
NATIONAL HIGHWAYS AUTHORITY OF INDIA (NHAI)	1. M/s M.V. KINI & CO. ADVOCATES & SOLICITORS	KINI HOUSE, 6/39, JANGPURA-B, NEW DELHI - 110014	PH.24371038/39/40 Fax 24379484

	2. M/s RAJANI SINGHANIA & PARTNERS LETTER DATED 07.10.2015	RS&P HOUSE, P-24, GREEN PARK EXTN., NEAR JAIN SCHOOL, NEW DELHI - 110016 105, LAWYERS CHAMBERS, HIGH COURT OF DELHI, SHER SHAH ROAD, NEW DELHI -110003	PH: 011-47471414, 47471415
NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY SECTOR 6, DISTRICT GAUTAM BUDH NAGAR	1. MR. ASHOK KUMAR SINGH	40-D, K BLOCK, SAKET NEW DELHI-110017 BAR ROOM NO.18, HIGH COURT BUILDING CHAMBER NO.272, WESTERN WING, TIS HAZARI, DELHI-110054	TEL: 2652 2084; 2652 1594 (TEL: 2338 6824) (TEL: 2392 8699)
	2. MR. SHADMAN ALI	B-212, PANCHACHULI APARTMENTS PLOT NO. E-14, SECTOR-61 NOIDA-201301, (U.P.)	PH.: 0120-6480907, 4215527 MOB.: 9818536438 email: shadmanali@hotmail.com
NATHPA JHAKRI POWER CORPN LIMITED (NOW KNOWN AS SATLUJ JAL VIDYUT NIGAM LIMITED)	MR. J.C. SETH	C-451, CHITRANJAN PARK, NEW DELHI-110 019	PH. 2628 9977 FAX: 2628 9978 MOB.: 9810073095
NATIONAL PRODUCTIVITY COUNCIL	MR. ASHOK KUMAR SINGH	40-D, K. BLOCK, SAKET, NEW DELHI-110 017	TEL: 2652 2084, 2652 1594 2686 3029, 2651 5887 MOBILE: 9810018535
NETAJI SUBHAS INSTT.OF TECHNOLOGY	MS. AVNISH AHLAWAT	243, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003 OFFICEC: A-33 (LOWER GROUND FLOOR), DEFENCE COLONY, NEW DELHI	PH. 23384517,23382820 PH. 51012214,51048401 MOBILE : 9810134741

NAVODAYA VIDYALA SAMITI INDIRA GANDHI STADIUM INDRA PRASTHA ESTATE NEW DELHI-110 001	MR. S. RAJAPPA	94, LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI-110 001 RES: 36-C, POCKET-B, SFS FLATS, NEW KONDLI, MAYUR VIHAR-III, DELHI-110 096	TELE-FAX: 2261 5878 E-MAIL: rajappa_s@hotmail.com
NATRIP IMPLEMENTATION SOCIETY (NATIS)	SH. ATUL SHARMA	CHAMBER 207, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI LINK LEGAL, E-2, FIRST FLOOR, DEFENCE COLONY, NEW DELHI-110024.	91 (011) 46511000 9811055984 FAX: 91 (011) 46511099
NATIONAL BOOK TRUST	SH. BALDEV KRISHNA SATIJA	88, LAWYERS CHAMBER SUPREME COURT OF INDIA, NEW DELHI-110001	PH : 9810347884
NATIONAL MINORITIES DEVELOPMENT & FINANCE CORPORATION	MR. INDRANIL GHOSH ADVOCATE [PANEL COUNSEL]	C-129, EAST OF KAILASH, NEW DELHI-110065	TEL.: 011-26929793, 26929795; FAX: 011- 26929794 e-mail: indranilghosh@iglegalfirm.com
NATIONAL BAL BHAWAN	MR. S. RAJAPPA	91, LAWYERS CHAMBER, SUPREME COURT OF INDIA NEW DELHI-110001 OFF. CUM RES.: 36-C, POCKET-B, SFS FLATS, NEW KONDLI, MAYUR VIHAR, PHASE-III, DELHI-110096	MOB.: 9810063946
NATIONAL BOARD OF ACCREDITATION	MR. AMITESH KUMAR "STANDING COUNSEL"	196, SIMANT VIHAR, SECTOR- 14, KAUSHAMBI, GHAZIABAD-	Mob.No. : 9811034115 PH. NO. 0120-

		201010,UTTAR PRADESH	4901439/2770879 Fax No. 011-23385245 EMAIL: amiteshkumar74@gmail.com
NATIONAL FEDERATION OF URBAN COOPERATIVE BANKS AND CREDIT SOCIETIES LTD. (NAFCUB)	MR. S. RAJAPPA, ADVOCATE SENIOR STANDING COUNSEL	91, LAWYERS' CHAMBERS SUPREME COURT OF INDIA NEW DELHI-110001	MOB.: +919810063946 RES: 011-22620344 e-mail: advocaterajappa@gmail.com
NATIONAL CAPITAL REGION PLANNING BOARD	MR. GAURAV MOHAN LIBERHAN	C-567, LOWER GROUND FLOOR, DEFENCE COLONY, NEW DELHI-110024	
NATIONAL UNIVERSITY OF EDUCATIONAL PLANNING AND ADMINISTRATION	MR. AMITESH KUMAR	196, SIMANT VIHAR, SECTOR-14, KAUSHAMBI, GHAZIABAD-201010, UTTAR PRADESH	Mob.No. : 9811034115 PH. NO. 0120-4901439/2770879 EMAIL: amiteshkumar74@gmail.com
NATIONAL BOARD OF EXAMINATIONS [LETTER DTD. 28.03.2014]	DR. RAKESH GOSAIN, ADVOCATE 'STANDING COUNSEL'	C/o NBE, MEDICAL ENCLAVE, ANSARI NAGAR, NEW DELHI-110029	MOB.: 9810393161
NATIONAL LAW UNIVERSITY, DELHI	MR. S.D. SHARMA, ADVOCATE	CHAMBER No.397, LAWYERS' CHAMBER BLOCK-II DELHI HIGH COURT, NEW DELHI	MOB.: 9711198801 E- MAIL: surendradutt Sharma@rediffmail.com
NEW DELHI MUNICIPAL COUNCIL (NDMC) [LETTER DTD. 30.09.2014]	M/s ANIL GROVER & ASSOC.	298, LAWYERS' CHAMBERS, BLOCK-II, HIGH COURT OF DELHI, NEW DELHI-110003 OFFICE: A-222, NEW FRIENDS COLONY, NEW DELHI-110025	PH.: 23387921 EMAIL: groveradvocate@rediffmail.com PH.: 40507217-18

NOIDA SPECIAL ECONOMIC ZONE	'NOMINATED COUNSEL'		+91 9910505313
NARCOTICS CONTROL BUREAU DELHI ZONAL UNIT (LETTER DT. 24.02.2016)	MR. SUBHASH BANSAL	CHAMBER: CH.No. 303, L.C. BLOCK-III, DELHI HIGH COURT, NEW DELHI OFF.: N-20, F.F., JANGPURA EXTN. NEW DELHI-110014	TEL.No. (CHAMBER): 011-23387139 TEL.No. (OFFICE): 011-24313040 MOB.No. 9810015886 EMAIL: bansal_subhash@yahoo.com
NTPC LIMITED (LETTER DTD. 19.06.2017 & 22.07.2017)	MS. KANIKA AGNIHOTRI (AUTHORIZED TO RECEIVE ALL WRIT PETITIONS/PETITIONS FILED AGAINST NTPC)	OFFICE: SKV ASSOCIATES A-118, IIND FLOOR DEFENCE COLONY, NEW DELHI-110024	MOB.: 9818397418 TEL.: 011-46572411/2422
NATIONAL HIGHWAYS & INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED (LETTER DTD. 31.03.2017/03.05.2017)	M/S LEGACY LAW OFFICES (MR. GAGAN ANAND) (EMPANELLED LAW FIRM FOR TWO YEARS W.E.F. 08.02.2017)	1207, CHIRANJIV TOWER, NEHRU PLACE, NEW DELHI-110019	PH.: 011 41752507, 08 FAX: 41752509
(LETTER DTD. 05.07.2017)	----- - M/S SURI & COMPANY LAW FIRM (EMPANELLED FOR TWO YEARS W.E.F. 08.02.2017)	----- FLAT NOS. 10 & 12, GOLF APARTMENTS, SUJAN SINGH PARK, MAHARISHI RAMANA MARG, NEW DELHI-110001	----- TEL.: 011-43434600 E-MAIL: litigation@surico.in
ORIENTAL BANK OF COMMERCE	1. MR. SAKET SIKRI	CHAMBER No.229, HIGH COURT OF DELHI,	PH.:011-41733070, 41033072/73,

	[LETTER DTD. 09.09.14]	NEW DELHI	011-23385559 MOB.:9811133233
	2. MS. KITTOO BAJAJ	CHAMBER NO. 227, DELHI HIGH COURT, NEW DELHI OFF.: B-1, PALIKA PARKING EXTN., EURO CHAMBERS PVT. LTD., CONNAUGHT PLACE, NEW DELHI.	TEL. NO. 55444127, MOBILE NO. 9891671638, 92121370941 TEL. NO. 23386433
	3. M/S. JAGAT ARORA & ASSOCIATES	CHAMBER NO. 143, DELHI HIGH COURT, NEW DELHI FF: HOUSE NO. 132 SECTOR 15-A, NOIDA	TEL.NO.95120-2511628, 95120-2512158 E-MAIL: rajat132noida@yahoo.co.in
	4. MR. S.K. SHARMA (LETTER DT.27.03.2015)	CHAMBER NO. 511, PATIALA HOUSE COURTS, NEW DELHI-110001. OFF.: A-12,LGF,LAJPAT NAGAR-III, NEW DELHI-110024	PH. 41041413,41041412 MOB.: 9871588055 FAX: 41041414 email: sksadvocate@yahoo.co.in
	5. MR. VIVEK JAIN	127, LAWYERS CHAMBERS, SUPREME COURT, NEW DELHI-110001	PHONE NO. 011-23947100, 011-22231600, MOB: 9811426480 Email: vj_sc@yahoo.com
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